

Minutes of the Meeting No. 8/16 scheduled on 16.09.2015 (actually held on 17.09.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.7 / 16 for confirmation and confirmed and adopted the same without any change.

Case No M- 107 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Ribs Exim Consultants Pvt. Ltd., New Delhi F.No.01/83/171/321/AM15/DES-IV/
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The Committee considered the case as per agenda for fixation of norms for export item "Designer aromatic coloured candles containing synthetic bees wax with fragrance". The import item requested was "Synthetic bee wax blended with fragrance".

Norm's committee discussed the case and decided to reject on the following grounds:

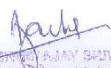
- I- Nexus between export and import item cannot be ascertained. Different quality of fragrance may be used for export and import items.
- II- Unit value of export item was found very high.

RLA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 108 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Crystal Granite & Marble Pvt. Ltd., Bangalore F.No.01/85/162/144/AM15/DES-IV
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP (Nand Lal) to examine the case. The case is re-listed for 30.09.2015.

Case No M- 109 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Rossari Biotech Ltd., Gurgaon F.No.01/83/50/139/AM14/DES-IV RLA No.03/95/40/991/AM13 Lic. No. 0310730421 dt.04.04.2013
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Directorate General of Foreign Trade
व्यापार विभाग/ Dept. of Commerce
नई दिल्ली/ New Delhi

The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter dated issued by Deptt. of C&PC(Chem Div).

RLA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 110 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Synergy poly Additives (P) Ltd, Solan F.No.01/83/50/957/AM07/DES-IV RLA F.No.05/24/40/6618/AM07 Lic. No.0510195329 dated 29.11.2006
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm to the D/L dated 31.07.2015 issued by Deptt. of C&PC (Chem.Div) (AKA) . The case is re-listed for 21.10.2015.

Case No M- 111 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Sudarshan Chemical Industrial Ltd., Pune F.No.01/83/50/657/AM13/DES-IV RLA F.No.31/83/40/109/AM13 Lic. No.3110055879 dated 25.09.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem.Div) (AKA) vide their U.O. No. 14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under:-

Item of Export	Qty.	Item of Import	Qty.
Pigment Red 177 Cl. No. 65300	1 kg.	1. Bromamine Acid	1.726 kg

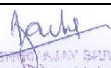
Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) (AKA) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 112 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Sabero Organais Gujarat Ltd., Gujarat F.No.01/83/50/890/AM13/DES-IV RLA F.No.03/95/40/743/AM13 Lic. No.0310720296 dated 10.01.2013 F.No.01/83/50/891/AM13/DES-IV RLA F.No.03/95/40/621/AM13 Lic. No.0310720301 dated 10.01.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Chem Div (AKA) to examine the case. Deptt. of C&PC (Chem. Div) (AKA) has requested to forward a complete set of applications. The case is re-listed for 21.10.2015.

Case No M- 113 NC No.8/16 Dated 16.09.2015 (held on	M/s. Makwell Plasticizers Pvt. Ltd., Mumbai F.No.01/83/50/200/AM12/DES-IV RLA F.No.03/95/40/817/AM11
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व्यापार विभाग/Dept. of Commerce
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17.09.2015)	Lic. No.0310627594 dated 21.04.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem.Div) (AKA) during the meeting on 17.09.2015, the Committee decided to approve the case as under:-

Export Item	Qty	Import item
Chlorinated Paraffin (40-45%)	1 Kg.	Paraffin- 0.595 Kg.
		Chlorine- 0.800 Kg
		Stabilizers - 0.008 Kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) (AKA) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 114 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Ceradecor India Ltd., New Delhi F.No.01/83/171/303/AM15/DES-IV RLA F.No.05/24/40/309/AM09 Lic. No.0510228821 dated 03.10.2008
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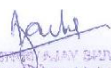
The Committee considered the case as per agenda for correction of name of import item. Based on comments of Deptt. of C&PC (Chem.Div) (AKA) during the meeting on 16.09.2015, the Committee decided to amend the import item no.4 approved in the meeting no.35 dated 26.11.2008 without any other change in the decision taken by NC in its Meeting No.35 dated 26.11.2008, as under:-

Import item Sr. No. 4 as per AA	Import item Sr. No. 4 as per NC	Import item Sr. No. 4 required
Sodium Sulphite	Selenium Sulphite	Sodium Sulphite

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 115 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Omni Impex Pvt. Ltd., Mumbai F.No.01/83/50/273/AM14/DES-IV RLA F.No.03/95/40/138/AM14 Lic. No.0310735258 dated 22.05.2013
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The Committee considered the case as per agenda for amendment in ad-hoc norms. Based on comments of Deptt. of C&PC (Chem.Div) (AKA) during the meeting on 17.09.2015, the Committee decided to amend the export item approved in the meeting no.39 dated 25.12.2013 without any other change in the decision taken by NC in its Meeting No.39 dated 25.12.2013, as under:-


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Export Item as per AA	Export item as per NC	Export Item as per shipping bill
Dynal FNX 1210 (Laluryl Alcohol 10 Moles Ethoxylates)	Dynal FNX 1210 (Laluryl Alcohol 10 Moles Ethoxylates)	Dynal FNX1210

Keeping in view of the above the export item may be considered as Dynal FNX1210 for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 116 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Omni Impex Pvt. Ltd., Mumbai F.No.01/83/50/258/AM14/DES-IV RLA F.No.03/95/40/137/AM14 Lic. No.0310734933 dated 22.05.2013
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The Committee considered the case as per agenda for amendment in ad-hoc norms. Based on comments of Deptt. of C&PC (Chem.Div) (AKA) during the meeting on 17.09.2015, the Committee decided to amend the export item approved in the meeting no.39 dated 25.12.2013 without any other change in the decision taken by NC in its Meeting No.39 dated 25.12.2013, as under:-

Export Item as per AA	Export item as per NC	Export Item as per shipping bill
Dynal FNX 145 (Tri Decyl Alcohol 5 Moles Ethoxylates)	Dynal FNX 145 (Tri Decyl Alcohol 5 Moles Ethoxylates)	Dynal FNX 145

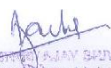
Keeping in view of the above the export item may be considered as Dynal FNX 145 for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 117 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/42/AM16/DES-IV RLA No.03/94/39/006/AM13 Lic. No.0310716889 dated 11.12.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 21.10.2015.

Case No M- 118 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/43/AM16/DES-IV RLA No.03/94/39/006/AM12 Lic. No.0310641066 dated 07.07.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 21.10.2015.

Case No M- 119 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/44/AM16/DES-IV RLA No.03/94/39/002/AM14 Lic. No.0310732339 dated 23.04.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 21.10.2015.

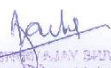
Case No M- 120 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/45/AM16/DES-IV RLA No.03/94/39/001/AM13 Lic. No.0310697271 dated 04.06.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 21.10.2015.

Case No M- 121 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/50/367/AM11/DES-IV RLA No.03/94/40/67/AM11 Lic. No.0310588460 dated 19.08.2010
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem.Div) (AKA) vide their U.O. No. 14010/148/2011-CH-II dated 17.09.2015, the Committee decided to approve the case as under:-

Item of Export	Qty.	Item of Import	Qty.
Sodium Lauryl Ether Sulphate 1 Mole (Minimum 69% Active Matter)	1 kg.	1. Lauryl Alcohol	0.408 kg.
		2. Ethylene Oxide	0.092 kg
		3. Sulphur	0.079 kg
		4. Caustic Soda Lye	0.200 kg
		5. Citric Acid	0.0046 kg
		6. HDPE Granules	As per packing policy


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Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) (AKA) and approved the case for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 122 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/39/AM16/DES-IV RLA No.03/94/40/137/AM14 Lic. No.0310716551 dated 06.12.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 21.10.2015.

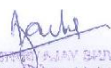
Case No M- 123 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Navin Fluorine International Ltd., Mumbai F.No.01/83/50/208/AM06/DES-IV RLA No.03/95/40/301/AM06 Lic. No.0310336788 dated 30.06.2005
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The Committee considered the case as per agenda. It is indicated by the firm that they have completed Export Obligation indicating export product as Boron Trifluoride Tetra Hydro Furan before NC's decision. Thus the item Boron Trifluoride Tetra Hydro Furan content in the export item was 47.23% which is more than the content indicating by NC. Based on the discussion in the meeting the NC decided to change the export product as Boron Trifluoride Tetra Hydro Furan containing Boron Trifluoride 47.23% for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 124 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/575/AM10/DES-IV RLA No.03/95/40/456/AM10 Lic. No.0310541666 dated 23.10.2009
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP (Nand Lal) to examine the case. The case is re-listed for 30.09.2015.


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Case No M- 125 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/499/AM10/DES-IV RLA No.03/95/40/395/AM13 Lic. No.0310706516 dated 28.08.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP (Nand Lal) to examine the case. The case is re-listed for 30.09.2015.

Case No M- 126 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/50/807/AM13/DES-IV RLA No.03/94/40/322/AM13 Lic. No.0310715875 dated 31.03.2014
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The Committee considered the case as per agenda for enhancement of norms Lauryl Alcohol from 0.366 per Kg to 0.413 per Kg. Based on approval of Deptt. of C&PC (Chem.Div) (AKA) during the meeting on 17.09.2015, the Committee decided to amend the export item approved in the meeting no.4/83 dated 24.04.2013 without any other change in the decision taken by NC in its Meeting No.4/83 dated 24.04.2013, as under:-

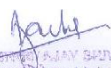
Export Item as per AA	Export Item as per NC	Export item required
Glaxy ESS (Disodium Laureth Sulfosuccinate 38% -40% Solids)	Glaxy ESS (Disodium Sulfosuccinate 38% -40% Solids)	Glaxy ESS (Disodium Laureth Sulfosuccinate 38% -40% Solids)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 127 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Navin Fluorine International Ltd., Mumbai F.No.01/83/50/645/AM12/DES-IV RLA No.03/95/40/446/AM12 Lic. No.0310659630 dated 14.10.2011
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The Committee considered the case as per agenda for correction in description of export and import item. Based on approval of Deptt. of C&PC (Chem.Div) (AKA) during the meeting on 17.09.2015, the Committee decided to amend the export and import item approved in the meeting no.38/83 dated 21.12.2011 without any other change in the decision taken by NC in its Meeting No.38/83 dated 21.12.2011, as under:-

Export Product as per AA	Export Product as per NC	Export product required
Potassium Fluoride (KF)"	Potassium Fluoride Anhydrous	Potassium Fluoride (KF)"


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Import Product as per AA	Import Product as per NC	Import product required
Potassium Hydroxide (KOH) Flakes Fluospar (Acid Grade).	1.Potassium Carbonate 2.Fluospar (Acid Grade)	1.Potassium Hydroxide (KOH) Flakes 2. Fluospar (Acid Grade).

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

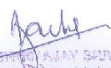
Case No M- 128 NC No.8/16 Dated 16.09.2015 (held on 17.09.2015)	M/s. Navin Fluorine International Ltd., Mumbai F.No.01/83/50/892/AM13/DES-IV RLA No.03/95/40/507/AM13 Lic. No.0310720626 dated 14.01.2013
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The Committee considered the case as per agenda. Based on approval of Deptt. of C&PC (Chem.Div) (AKA) vide U.o. No.14010/92/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under:-

Item of Export	Qty.	Item of Import	Qty
Boron Trifluoride Ethyl Ether/ Boron Trifluoride Etherate/ BF3 Etherate	1 Kg.	1. FLUORSPAR (ACID GRADE)	1.330 kg
		2. BORIC ACID	0.550 kg

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) (AKA) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


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Office of Directorate General of Foreign Trade
New Delhi

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 8/83-ALC1/2015 MEETING DATE : 16.09.2015

1	Case No.:79/11/83-ALC1/2014	Party Name:M/S HINDUSTAN MINT & AGRO PRODUCTS PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00392/AM15/	RLA File :29/24/040/00001/AM11/	Lic.No/Date:2910011334 15.06.2010	Defer Date:21.10.2015
Decision :D/L dated 31.03.2015 issued by Deptt. of C&PC (Chem Div) (AKA). Re-listed for 21.10.2015.				

2	Case No.:21/44/83-ALC1/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic.No/Date:0510307112 03.11.2011	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 21.10.2015.				

3	Case No.:5/40/83-ALC1/2012	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00742/AM13/	RLA File :17/24/040/00044/AM13/	Lic.No/Date:1710005129 31.10.2012	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 21.10.2015.				

4	Case No.:59/5/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 21.10.2015.				

5	Case No.:73/5/83-ALC1/2013	Party Name:COLORANT LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810118579	Defer

[Signature]
 जे. एन. ब्रह्मचारी J. N. BRAHMACHARI
 संयुक्त सचिव/Joint DGFT
 निदेशक, आयात-रजिस्ट्रार
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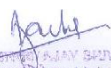
:01/83/050/00081/AM14/	:08/24/040/00410/AM13/	20.02.2013	Date:21.10.2015
Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

6	Case No.:78/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Reactive Black GRD (Dye content 80%) 1 kg.		1. H-Acid	0.176 Kg.
			2. Acetanilide	0.342 Kg.
			3. Meta Phenylenediamine 4 Sulfonic Acid	0.044 Kg.
			4. Sodium Nitrite	0.118 Kg.
			5. Caustic Soda	1.380 Kg.
			6. Soda Ash	0.014 Kg.
			7. Sodium Bicarbonate	0.357 Kg.
			8. Sodium Naphthionate	0.091 Kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

7	Case No.:13/51/83-ALC1/2012	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:21.10.2015
	Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 21.10.2015.			

8	Case No.:15/5/83-ALC1/2013	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

9	Case No.:82/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00090/AM14/	RLA File :08/24/040/00412/AM13/	Lic.No/Date:0810118793 25.02.2013	Defer Date:


 जय सरवास्वत JAY SARVASTAVA
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक, बाह्य व्यापार सहायक निदेशक
 Directorate General of Foreign Trade
 सहायक निदेशक/Asst. Dir. of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black CHC (Dye content 67%)	1 kg.	1. H-Acid	0.177 Kg
		2. Acetanilide	0.263 Kg
		3. Meta Phenylenediamine- 4- Sulfonic Acid	0.021 Kg
		4. Sodium Nitrite	0.104 Kg
		5. Caustic Soda	0.007 Kg
		6. Soda Ash	0.014 Kg
		7. Sodium Bicarbonate	0.363 Kg
		8. J-Acid	0.019 Kg

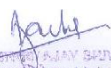
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

10	Case No.:51/5/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC (Chem Div). Deptt. of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.				

11

Case No.:76/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00084/AM14/	RLA File :08/24/040/00420/AM13/	Lic.No/Date:0810118908 28.02.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Reactive Red 3BS (Dye content 80%)	1 kg.	1. H-Acid	0.248 Kg
		2. Acetanilide	0.159 Kg
		3. Sodium Nitrite	0.054 Kg
		4. Caustic Soda	0.980 Kg
		5. Soda Ash	0.020 Kg
		6. Sodium Bicarbonate	0.458 Kg
		7. Sulpho Tobias Acid	0.237 Kg
		8.Cyanuric Chloride	0.146 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

12	Case No.:58/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
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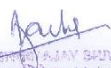

 J. JAY PRASTAVA
 जंजुला प्रमोद/जनैट डीएफटी
 जंजुला प्रमोद/जनैट डीएफटी
 Director General of Foreign Trade
 प्रमुख निर्यात/रिपट. of Commerce
 नई दिल्ली/New Delhi

HQ File :01/83/050/00066/AM14/	RLA File :08/24/040/00431/AM13/	Lic.No/Date:0810119297 12.03.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Reactive Yellow MERL (Dye content 61%)	1 kg.	1. Acetanilide	0.114 kg
		2. Cyanuric Chloride	0.105 Kg
		3. Meta Phenylene Diamine	0.073 Kg
		4. K-Acid	0.218 Kg
		5. Sodium Nitrite	0.052 Kg
		6. Soda Ash	0.018 Kg
		7. Caustic Soda	0.341 Kg
		8. Meta Phenylenediamine 4 Sulfonic Acid	0.035 Kg
		9. Sodium Bicarbonate	0.216 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:76/17/83- ALC1/2014	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
13 HQ File :01/83/050/00686/AM15/	RLA File :04/24/040/00277/AM13/	Lic.No/Date:0410144057 12.03.2013	Defer Date:21.10.2015
Decision :D/L dated 25.03.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

14

Case No.:43/5/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00051/AM14/	RLA File :03/95/040/00674/AM13/	Lic.No/Date:0310727964 13.03.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2013-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Clodinafop Progarlyl 15% WP	1 Kg.	1. 5- Chloro-2,3-Difluoropyridine 95 % Min	0.090 Kg
		2. Hydroquinone	0.078 Kg.
		3. 2-Methyl -2- Chloro Acetic Acid	0.085 Kg.
		4. Dimethyl Formamide	0.003 Kg
		5. 2- Heptanol	0.016 Kg
		6. 5-Chloro -8- Hydroxy Quinoline	0.025 Kg
		7. Methanol	0.244 Kg
		8. Propargyl Chloride Solution 65% +/- 2%	0.0190 Kg
		9. Rhodasurf (Additive)	0.281 kg
		10 Geropon T 77 (Dispersing Agent)	0.040 kg
		11 Toluene	0.010 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


 अजय श्रीवास्तव / AJAY SRIVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक, आयात, सहायक निदेशक
 Directorate General of Foreign Trade
 सहायक निदेशक / Asst. Dir. of Commerce
 नई दिल्ली / New Delhi

15	Case No.:28/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and Central Excise Data certified by CA and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 21.10.2015.			

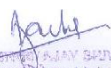
16	Case No.:29/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:21.10.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

17	Case No.:21/7/83-ALC1/2013	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by DIPP. The case is re-listed for 21.10.2015.			

18	Case No.:57/26/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.			

19	Case No.:7/17/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:21.10.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.			

20	Case No.:72/17/83-ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:21.10.2015


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	Decision :D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 30.10.2015.
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21	Case No.:60/26/83-ALC1/2013	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 21.10.2015.			

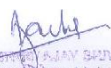
22	Case No.:14/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 21.10.2015.			

23	Case No.:15/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 21.10.2015.			

24	Case No.:11/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:21.10.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

25	Case No.:10/21/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 21.10.2015.			

26	Case No.:17/26/83-ALC1/2013	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:

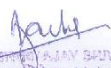

 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.

27	Case No.:76/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.				

28	Case No.:49/26/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00372/AM14/	RLA File :03/94/040/00066/AM14/	Lic.No/Date:0310740469 05.07.2013	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Tebuconazol Technical	1 Kg.	1. T- Oxirane 2. 1,2,4- Triazole	0.923 kg 0.167 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

Case No.:2/19/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved	
HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/10/2013-CH-II dated 08.07.2015, the Committee decided to approve the case as under :-				
29	Item of Export	Qty.	Item of Import	Qty
	Metconazole Technical	1 kg	1. Di Methyl Adipate	1.20 kg.
			2. Sodium Methoxide Solution (30%)	2.40 kg
			3. Di Methyl Formamide	0.110 kg
			4. Toluene	2.75 kg
			5. Methanol	1.140 kg
			6. Para Chlore Benzyl Chloride	1.020 kg
			7. Sodium Hydride (60%)	0.290 kg
			8. N-Methyl Pyrrolidine	1.400 kg
			9. 1,2,4 Triazole	0.420 kg
			10. Di Methyl Sulfoxide	1.100 kg
			11. Trimethyl Orthoformate	0.360 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

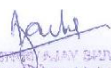

 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Case No.:21/26/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved	
HQ File :01/83/050/00344/AM14/	RLA File :03/95/040/00052/AM14/	Lic.No/Date:0310741054 10.07.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/10/2013-CH-II dated 08.07.2015, the Committee decided to approve the case as under :-				
30	Item of Export	Qty.	Item of Import	Qty
	Metconazole Technical	1 kg	1. Di Methyl Adipate	1.20 kg.
			2. Sodium Methoxide Solution (30%)	2.40 kg
			3. Di Methyl Formamide	0.110 kg
			4. Toluene	2.75 kg
			5. Methanol	1.140 kg
			6. Para Chloro Benzyl Chloride	1.020 kg
			7. Sodium Hydride (60%)	0.290 kg
			8. N-Methyl Pyrrolidine	1.400 kg
			9. 1,2,4 – Triazole	0.420 kg
			10. Di Methyl Sulfoxide	1.100 kg
			11. Trimethyl Orthoformate	0.360 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

31	Case No.:1/1/83-ALC1/2014	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00941/AM14/	RLA File :03/95/040/00224/AM14/	Lic.No/Date:0310741149 11.07.2013	Defer Date:21.10.2015
	Decision :Comments awaited from DIPP. Re-listed for 21.10.2015.			

32	Case No.:17/30/83-ALC1/2013	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

33	Case No.:1/18/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic.No/Date:0810122899 18.07.2013	Defer Date:


 जय प्रकाश JAY PRKASH
 संयुक्त सचिव/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 सचिव, विदेशी व्यापार
 Secy, Foreign Trade
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Blue HEG (Dye content 87%)	1 kg	1. Para Nitro Chloro Benzene	0.642 Kg.
		2. Ethylene Diamine	1.167 kg
		3. Chloranil	0.408 Kg.
		4. Aniline 2,4 Disulfonic Acid	0.628 Kg.
		5. Cyanuric Chloride	0.423 Kg.
		6. Sodium Per Sulphate	0.680 Kg.
		7. Caustic Soda	0.133 Kg.
		8. Soda Ash	0.773 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:2/18/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
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HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic.No/Date:0810122900 18.07.2013	Defer Date:
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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

34

Item of Export	Qty.	Item of Import	Qty
Reactive Blue HG (Dye content 47%)	1 Kg.	1. Para Nitro Chloro Benzene	0.349 Kg.
		2. Ethylene Diamine	0.640 Kg.
		3. Chloranil	0.222 Kg.
		4. Aniline 2,4 Disulfonic Acid	0.342 Kg.
		5. Cyanuric Chloride	0.230 Kg.
		6. Sodium Per Sulphate	0.374 Kg.
		7. Caustic Soda	0.072 Kg.
		8. Soda Ash	0.420 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:34/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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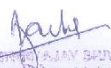
HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:21.10.2015
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 21.10.2015.

Case No.:116/26/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
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36

HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic.No/Date:3110059549 25.07.2013	Defer Date:
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 जय प्रकाश J. JAY PRKASH
 संयुक्त निदेशिका/ Joint DGFT
 निदेशक, आयात-रजिस्ट्रार
 Directorate General of Foreign Trade
 सचिवता, निर्यात/Export. of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
THIAMETHOXAM 30% FS (CRUISER FS/CRUISER 35FS)	1 litre	THIAMETHOXAM TECH (EXCCT)	0.361 kg
		SOPROPHOR 4D 384	0.020 kg
		POLYFON H	0.010 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

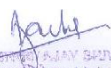
37	Case No.:117/26/83- ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 21.10.2015.				

38

Case No.:23/30/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic.No/Date:0310743000 26.07.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Ammonium Salt of Glyphosate 71% SG	1 kg	1. N- Phosphono Methyl Imino Diacetic Acid (PMIDA)	1.075 kg
		2. Hydrogen Peroxide (50% Strength)	0.371 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

39	Case No.:63/30/83- ALC1/2013	Party Name:RISE CHEMICAL INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 21.10.2015.				

40	Case No.:113/26/83- ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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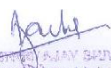

 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 21.10.2015.			

Case No.:96/26/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved	
HQ File :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic.No/Date:081012346 1 02.08.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-				
41	Item of Export	Qty.	Item of Import	Qty
Reactive Black JNN (Dye content 60%)	1 kg	1. H-Acid	0.148 Kg	
		2. Vinyl Sulphone Ester	0.368 Kg	
		3. Meta Phenylenediamine 4 Sulfonic Acid	0.029 Kg.	
		4. Sodium Nitrite	0.090 Kg.	
		5. Caustic Soda	1.088 Kg.	
		6. Soda Ash	0.012 Kg.	
		7. Sodium Bicarbonate	0.282 Kg.	
		8. J-Acid	0.024 Kg.	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

42

Case No.:121/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:081012345 8 02.08.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Reactive Yellow MERL (Dye content 61%)	1 Kg.	1. Acetanilide	0.114 Kg
		2. Cyanuric Chloride	0.105 Kg
		3. Meta Phenylene Diamine	0.073 Kg
		4. K-Acid	0.218 Kg
		5. Sodium Nitrite	0.052 Kg
		6. Soda Ash	0.018 Kg
		7. Caustic Soda	0.341 Kg.
		8. Meta Phenylenediamine 4 Sulfonic Acid	0.035 Kg
		9. Sodium Bicarbonate	0.216 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


 जय प्रकाश JAY PRKASH
 संयुक्त निदेशिका/ Joint DGFT
 निदेश, बाह्य व्यापार
 Directorate General of Foreign Trade
 संयुक्त निदेशिका/ Dept. of Commerce
 नई दिल्ली/ New Delhi

43

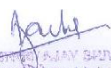
Case No.:95/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic.No/Date:0810123500 05.08.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Reactive Black GRD (Dye content 80%)	1 kg	1. H-Acid	0.176 Kg
		2. Acetanilide	0.342 Kg
		3. Meta Phenylenediamine 4 Sulfonic Acid	0.044 Kg
		4. Sodium Nitrite	0.118 Kg
		5. Caustic Soda	1.380 Kg.
		6. Soda Ash	0.014 Kg
		7. Sodium Bicarbonate	0.357 Kg
		8. Sodium Naphthionate	0.091 Kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

44	Case No.:122/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 21.10.2015.			

45	Case No.:123/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

46	Case No.:72/3/83-ALC1/2014	Party Name:MEHTA PETRO REFINERIES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:21.10.2015
	Decision :DL issued by PC Div on 21.10.2014 subsequent reminder on 9.1.2015. The case is re-listed for 21.10.2015.			

47	Case No.:11/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83-ALC1/2015	Status:Case Deferred
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 जय प्रकाश JAY PRKASH
 जंरुका प्रहरी/जंरुका Joint DGFT
 डरर डरर डरर डरर
 Directorate General of Foreign Trade
 डरर डरर डरर/Dept. of Commerce
 नई डररर/New Delhi

			16.09.2015	
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

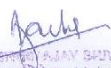
	Case No.:14/30/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
48	HQ File :01/83/050/00476/AM14/	RLA File :08/24/040/00222/AM14/	Lic.No/Date:0810124439 04.09.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem Div). Deptt. of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 06.08.2014. The case is re-listed for 21.10.2015.			

	Case No.:16/42/83- ALC1/2013	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
49	HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

50

Case No.:28/42/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved	
HQ File :01/83/050/00723/AM14/	RLA File :31/83/040/00115/AM14/	Lic.No/Date:3110060623 07.10.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-				
Item of Export		Qty.	Item of Import	Qty
Pigment Red 122 CI No. 73915		1 Kg.	1. Di Methyl Succinylo Succinate	0.850 kg
			2. P- Toluidine	0.980 kg
			3. Caustic Soda	0.620 kg
			4. Isopropanol	3.182 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

	Case No.:60/42/83- ALC1/2013	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
51	HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:21.10.2015


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.

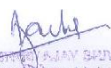
	Case No.:61/42/83-ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
52	HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.				

	Case No.:68/42/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
53	HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:21.10.2015
Decision :D/L dated 3.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 21.10.2015.				

	Case No.:50/42/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
54	HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:21.10.2015
Decision :D/L dated 31.3.2015 vide their U.O.No.146010/84/2012-Ch.II issued by Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 21.10.2015.				

55

Case No.:29/42/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00724/AM14/	RLA File :31/83/040/00076/AM14/	Lic.No/Date:3110060828 23.10.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
THIAMETHOXAM 14.10% + LAMBDA CYHALOTHRIN 10.6% (W/V) SC	1 litre	THIAMETHOXAM TECHNICAL	0.145 kg
		KARATE ZEON 250CS	0.480 kg
		REAX 825E (SODIUM LIGNOSULFONATE ETHOXYLATED)	0.013 kg
		RHODOPOL 23 (HETERO POLYSACCHARIDE)	0.002 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

56	Case No.:74/42/83-ALC1/2013	Party Name:STEEL MONT PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date:0310754966 23.10.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

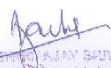
57	Case No.:6/41/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date:3010097773 24.10.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

58	Case No.:102/42/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date:0810125962 24.10.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

59	Case No.:1/32/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date:0810125990 25.10.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed for 21.10.2015.			

60	Case No.:106/42/83-ALC1/2013	Party Name:PRIMA CHEMICALS,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

61	Case No.:2/33/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

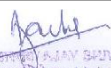
HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:21.10.2015
Decision :/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

Case No.:20/49/83- ALC1/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 21.10.2015.			

Case No.:99/42/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved	
HQ File :01/83/050/00794/AM14/	RLA File :08/24/040/00341/AM14/	Lic.No/Date:0810126313 07.11.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-				
63	Item of Export	Qty.	Item of Import	Qty
	Reactive Black JNN (Dye content 60%)	1 kg.	1. Crude Naphthalene	0.150 kg.
			2. Acetanilide	0.242 Kg.
			3. Meta Phenylene diamine 4 Sulfonic Acid	0.029 Kg.
			4. Sodium Nitrite	0.029 kg
			5. Caustic Soda	1.090 kg
			6. Soda Ash	0.012 Kg.
			7. Sodium Bicarbonate	0.283 Kg
			8. J-Acid	0.024 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

Case No.:16/41/83- ALC1/2013	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
HQ File :01/83/050/00658/AM14/	RLA File :03/95/040/00612/AM14/	Lic.No/Date:0310757683 12.11.2013	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 21.10.2015.			

Case No.:23/41/83- ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
HQ File :01/83/050/00665/AM14/	RLA File :03/94/040/00674/AM14/	Lic.No/Date:0310757577 12.11.2013	Defer Date:21.10.2015


 जय संकाय J. JAY SARVASTAVA
 संयुक्त सचिव/Joint DGFT
 निदेशक आयात-रजिस्ट्रार
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली/New Delhi

	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			
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66	Case No.:92/42/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00787/AM14/	RLA File :03/94/040/00685/AM14/	Lic.No/Date:0310757584 12.11.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			

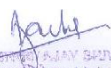
67	Case No.:15/41/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00657/AM14/	RLA File :03/94/040/00670/AM14/	Lic.No/Date:0310757764 13.11.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			

68	Case No.:21/41/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date:0310757759 13.11.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			

69	Case No.:26/42/83-ALC1/2013	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date:3510042650 13.11.2013	Defer Date:21.10.2015
	Decision :The application was refer to Deptt. of C&PC(Chem. Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 21.10.2015.			

70	Case No.:115/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date:3410038438 13.11.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 21.10.2015.			

71	Case No.:116/42/83-	Party Name:E I DUPONT	Meet No/Date:8/83-	Status:Case
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	ALC1/2013	INDIA PVT LIMITED	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 21.10.2015.			

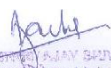
	Case No.:117/42/83- ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
72	HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 21.10.2015.			

	Case No.:22/42/83- ALC1/2013	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
73	HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			

	Case No.:114/42/83- ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
74	HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.			

	Case No.:95/42/83- ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
75	HQ File :01/83/050/00790/AM14/	RLA File :03/95/040/00635/AM14/	Lic.No/Date:0310758989 25.11.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.			

	Case No.:84/42/83- ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
76	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was			


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asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.

77	Case No.:49/49/83-ALC1/2013	Party Name:CUARZO	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00928/AM14/	RLA File :13/24/040/00035/AM14/	Lic.No/Date:1310045472 19.12.2013	Defer Date:21.10.2015
	Decision :D/L dated 20.5.2015 issued by DIPP. The case is re-listed for 21.10.2015.			

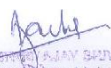
78	Case No.:3/40/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00642/AM14/	RLA File :08/24/040/00384/AM14/	Lic.No/Date:0810127369 24.12.2013	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

79	Case No.:17/49/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			

80	Case No.:24/49/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 21.10.2015.			

81	Case No.:1/42/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 21.10.2015.			

82	Case No.:50/49/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310765260	Defer


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	:01/83/050/00929/AM14/	:03/95/040/00698/AM14/	09.01.2014	Date:21.10.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

83	Case No.:13/5/83-ALC1/2014	Party Name:ANISH CHEMICALS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

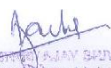
84	Case No.:58/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 21.10.2015.			

85	Case No.:32/49/83-ALC1/2013	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:21.10.2015
	Decision :D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 21.10.2015.			

86	Case No.:67/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:21.10.2015
	Decision :Comments awaited from DIPP. The case re-listed for 21.10.2015.			

87	Case No.:70/3/83-ALC1/2014	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 21.10.2015.			

88	Case No.:33/49/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810128507	Defer


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	:01/83/050/00912/AM14/	:08/24/040/00471/AM14/	30.01.2014	Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.				

89	Case No.:44/3/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00066/AM15/	RLA File :03/95/040/00837/AM14/	Lic.No/Date:0310768789 31.01.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 21.10.2015.				

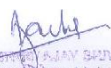
90	Case No.:7/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 21.10.2015.				

91	Case No.:14/5/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.				

92	Case No.:26/49/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.				

93	Case No.:4/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.The case is re-listed for 21.10.2015.				

94	Case No.:4/3/83-ALC1/2014	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:3110062470	Defer Date:


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:01/83/050/00026/AM15/	:31/83/040/00180/AM14/	07.02.2014	
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Pigment Orange 13 CI No. 21110	1 kg	1. 3,3 Dichlorobenzidine Dihydrochloride	0.400 kg
		2. Sodium Nitrite	0.229 kg
		3. 1- Phenyl 3- Methyl-5- Pyrazolone	0.566 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

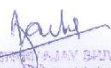
95	Case No.:83/3/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 21.10.2015.				

96	Case No.:8/2/83-ALC1/2014	Party Name:MAGNUM OVERSEAS (INDIA)	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 21.10.2015.				

97	Case No.:14/3/83-ALC1/2014	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00036/AM15/	RLA File :35/24/040/00043/AM14/	Lic.No/Date:3510043603 25.02.2014	Defer Date:21.10.2015
Decision :D/L dated 30.06.2015 issued by DIPP. The case is re-listed for 21.10.2015.				

98	Case No.:73/3/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.				

99	Case No.:15/3/83-	Party Name:DYNAMIC	Meet No/Date:8/83-	Status:Case
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	ALC1/2014	INDUSTRIES LIMITED,	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 21.10.2015.			

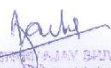
100	Case No.:13/3/83- ALC1/2014	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

101	Case No.:8/3/83- ALC1/2014	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

102	Case No.:11/3/83- ALC1/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 21.10.2015.			

103	Case No.:10/15/83- ALC1/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 21.10.2015.			

104	Case No.:1/3/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:21.10.2015
	Decision :DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The			


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	case is re-listed for 21.10.2015.
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	Case No.:79/3/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
105	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 21.10.2015.			

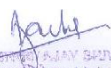
	Case No.:1/5/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
106	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:39/6/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
107	HQ File :01/83/050/00369/AM16/	RLA File :04/24/040/00227/AM13/	Lic.No/Date:0410156343 19.03.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:40/6/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
108	HQ File :01/83/050/00370/AM16/	RLA File :04/24/040/00251/AM13/	Lic.No/Date:0410156341 19.03.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:2/1/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
109	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 21.10.2015.			

110	Case No.:9/5/83-ALC1/2014	Party Name:WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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 अजय श्रीवास्तव / AJAY SRIVASTAVA
 संयुक्त निदेशिका/ Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 निदेशक, विदेशी व्यापार / Dept. of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00126/AM15/	RLA File :03/95/040/01015/AM12/	Lic.No/Date:0310775336 21.03.2014	Defer Date:21.10.2015
	Decision :Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 21.10.2015.			

	Case No.:7/2/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
111	HQ File :01/83/050/00007/AM15/	RLA File :08/24/040/00553/AM14/	Lic.No/Date:0810130211 01.04.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 21.10.2015.			

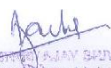
	Case No.:71/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
112	HQ File :01/83/050/00478/AM15/	RLA File :17/24/040/00001/AM15/	Lic.No/Date:1710005789 21.04.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

	Case No.:5/11/83- ALC1/2014	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
113	HQ File :01/83/050/00318/AM15/	RLA File :09/24/040/00643/AM14/	Lic.No/Date:0910059878 25.04.2014	Defer Date:21.10.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

	Case No.:8/11/83- ALC1/2014	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
114	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 21.10.2015.			

	Case No.:35/11/83- ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
115	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 21.10.2015.			

116	Case No.:38/11/83- ALC1/2014	Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY- SURYODAY	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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 अजय कुमार AJAY KUMAR
 संयुक्त महानिदेशक/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
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 Secy, Foreign Trade
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	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:21.10.2015
	Decision :D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 21.10.2015.			

117	Case No.:80/6/83- ALC1/2015	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00411/AM16/	RLA File :08/24/040/00015/AM15/	Lic.No/Date:0810131124 07.05.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

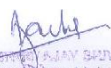
118	Case No.:59/11/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. Comments awaited. The case is re-listed for 21.10.2015.			

119	Case No.:66/11/83- ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.			

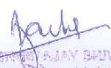
120	Case No.:11/5/83- ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 21.10.2015.			

121	Case No.:12/5/83- ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 21.10.2015.			

122	Case No.:71/11/83- ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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	HQ File :01/83/050/00384/AM15/	RLA File :03/95/040/00120/AM15/	Lic.No/Date:0310781513 13.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 21.10.2015.			
	Case No.:75/11/83- ALC1/2014	Party Name:MERIT POLYPLAST	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
123	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:21.10.2015
	Decision :D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 21.10.2015.			
	Case No.:75/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
124	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date:1710005815 20.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.			
	Case No.:74/11/83- ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
125	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.			
	Case No.:44/15/83- ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
126	HQ File :01/83/050/00540/AM15/	RLA File :03/94/040/00112/AM15/	Lic.No/Date:0310782315 21.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.			
	Case No.:15/5/83- ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
127	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.			
	Case No.:45/15/83- ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
128	HQ File :01/83/050/00541/AM15/	RLA File :03/94/040/00081/AM15/	Lic.No/Date:0310782482 22.05.2014	Defer Date:21.10.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem.Div) (AKA) . The case is re-listed for 21.10.2015.			


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129	Case No.:59/15/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:21.10.2015
	Decision :D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

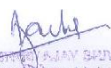
130	Case No.:73/11/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

131	Case No.:78/11/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

132

Case No.:54/11/83-ALC1/2014	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00367/AM15/	RLA File :03/95/040/00016/AM15/	Lic.No/Date:0310782844 26.05.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/63/2013-PC-II dated 25.08.2015, the Committee decided to approve the case as under :-			
Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
White/ Yellow Petroleum Jelly	1 kg.	Base Oil	0.5858
		Paraffin Wax	0.1414
		Micro crystalline Wax	0.09
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

133	Case No.:59/13/83-ALC1/2014	Party Name:HP INTERNATIONAL	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date:0310783465 29.05.2014	Defer Date:21.10.2015
	Decision :D/L dated 09.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed			


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	for 21.10.2015.
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134	Case No.:66/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00473/AM15/	RLA File :17/24/040/00013/AM15/	Lic.No/Date:1710005830 29.05.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 21.10.2015.			

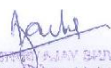
135	Case No.:52/11/83-ALC1/2014	Party Name:J.G. CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date:0210203709 02.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) Followed reminder dated 18.09.2015. Re-listed for 21.10.2015.			

136	Case No.:32/11/83-ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 21.10.2015.			

137	Case No.:65/11/83-ALC1/2014	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date:0210203847 05.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 21.10.2015.			

138	Case No.:67/13/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 21.10.2015.			

139	Case No.:40/15/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 21.10.2015.			


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140	Case No.:50/15/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

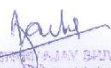
141	Case No.:1/7/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00133/AM15/	RLA File :34/24/040/00022/AM15/	Lic.No/Date:3410040253 12.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

142	Case No.:6/11/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00319/AM15/	RLA File :08/24/040/00101/AM15/	Lic.No/Date:0810132299 12.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

143	Case No.:28/11/83-ALC1/2014	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00341/AM15/	RLA File :05/24/040/00497/AM14/	Lic.No/Date:0510388623 12.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

144	Case No.:2/7/83-ALC1/2014	Party Name:ASTRON PACKAGING LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00134/AM15/	RLA File :08/24/040/00109/AM15/	Lic.No/Date:0810132331 13.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

145	Case No.:56/11/83-ALC1/2014	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00369/AM15/	RLA File :08/24/040/00117/AM15/	Lic.No/Date:0810132315 13.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			


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146	Case No.:21/11/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

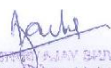
147	Case No.:63/11/83-ALC1/2014	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date:0810132362 17.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

148	Case No.:58/13/83-ALC1/2014	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00465/AM15/	RLA File :03/94/040/00114/AM15/	Lic.No/Date:0310785477 17.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

149	Case No.:37/11/83-ALC1/2014	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date:0410158741 18.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 21.10.2015.			

150	Case No.:54/13/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00461/AM15/	RLA File :03/94/040/00085/AM15/	Lic.No/Date:0310785570 18.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

151	Case No.:55/13/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00462/AM15/	RLA File :03/94/040/00174/AM15/	Lic.No/Date:0310785572 18.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			


 अजय कुमार AJAY KUMAR
 संयुक्त महानिदेशक/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 सचिवता विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

152	Case No.:12/11/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date:0410158765 19.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

153	Case No.:27/11/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date:0810132394 19.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

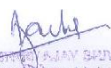
154	Case No.:21/13/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00428/AM15/	RLA File :34/24/040/00065/AM15/	Lic.No/Date:3410040284 19.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

155	Case No.:70/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00477/AM15/	RLA File :17/24/040/00026/AM15/	Lic.No/Date:1710005856 19.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

156	Case No.:77/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00484/AM15/	RLA File :17/24/040/00025/AM15/	Lic.No/Date:1710005855 19.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

157	Case No.:61/15/83-ALC1/2014	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00557/AM15/	RLA File :03/95/040/00235/AM15/	Lic.No/Date:0310785689 19.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 21.10.2015.			

158	Case No.:69/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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 New Delhi

	HQ File :01/83/050/00476/AM15/	RLA File :17/24/040/00029/AM15/	Lic.No/Date:1710005861 20.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

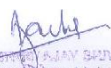
159	Case No.:74/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

160	Case No.:78/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

161	Case No.:40/13/83- ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 21.10.2015.			

162	Case No.:61/11/83- ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00374/AM15/	RLA File :08/24/040/00129/AM15/	Lic.No/Date:0810132433 24.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

163	Case No.:44/13/83-ALC1/2014	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved												
	HQ File :01/83/050/00451/AM15/	RLA File :03/95/040/00227/AM15/	Lic.No/Date:0310785919 24.06.2014	Defer Date:												
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/63/2013-PC-II dated 25.08.2015, the Committee decided to approve the case as under :-															
	<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td rowspan="3">White/ Yellow Petroleum Jelly</td><td rowspan="3">1 kg.</td><td>Base Oil</td><td>0.5858</td></tr><tr><td>Paraffin Wax</td><td>0.1414</td></tr><tr><td>Micro crystalline Wax</td><td>0.09</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	White/ Yellow Petroleum Jelly	1 kg.	Base Oil	0.5858	Paraffin Wax	0.1414	Micro crystalline Wax	0.09
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.												
White/ Yellow Petroleum Jelly	1 kg.	Base Oil	0.5858													
		Paraffin Wax	0.1414													
		Micro crystalline Wax	0.09													
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.																


 Anil Kumar
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 New Delhi

164	Case No.:11/13/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00418/AM15/	RLA File :08/24/040/00131/AM15/	Lic.No/Date:0810132487 26.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

165	Case No.:23/13/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00430/AM15/	RLA File :34/24/040/00084/AM15/	Lic.No/Date:3410040318 26.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

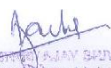
166	Case No.:24/13/83-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

167	Case No.:25/13/83-ALC1/2014	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00432/AM15/	RLA File :07/24/040/00097/AM15/	Lic.No/Date:0710105417 26.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

168	Case No.:48/13/83-ALC1/2014	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

169	Case No.:16/17/83-ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00626/AM15/	RLA File :03/94/040/00261/AM15/	Lic.No/Date:0310786063 26.06.2014	Defer Date:21.10.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(PC. Div)(OPS) . Re-listed for 21.10.2015.			

170	Case No.:32/17/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015	Status:Case Deferred
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 Anil Kumar
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 New Delhi

			16.09.2015	
	HQ File :01/83/050/00642/AM15/	RLA File :03/94/040/00247/AM15/	Lic.No/Date:0310786090 26.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			
171	Case No.:12/13/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date:0810132515 30.06.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			
172	Case No.:22/13/83- ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date:0810132532 30.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			
173	Case No.:72/17/83- ALC1/2014	Party Name:WENDT (INDIA) LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00682/AM15/	RLA File :07/21/040/00271/AM15/	Lic.No/Date:0710105464 30.06.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			
174	Case No.:2/13/83- ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00409/AM15/	RLA File :05/24/040/00152/AM15/	Lic.No/Date:0510389343 03.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 23.04.2015 has been issued to firm by Deptt. of IPP. Followed by reminders dated 21.05.2015 & 29.06.2015. The case re-listed for 21.10.2015.			
175	Case No.:41/13/83- ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

176	Case No.:43/13/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00450/AM15/	RLA File :02/24/040/00054/AM15/	Lic.No/Date:0210204313 03.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

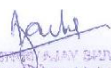
177	Case No.:31/17/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved											
	HQ File :01/83/050/00641/AM15/	RLA File :03/94/040/00285/AM15/	Lic.No/Date:031078643 3 04.07.2014	Defer Date:											
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-														
	<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td rowspan="3">Chloropyriphos 48% EC</td><td rowspan="3">1 Litre</td><td>1. Sodium Salt of Tri Chloro Pyridinol 85% Min.</td><td>0.330 kg</td></tr><tr><td>2. Diethyl Thiophosphoryl Chloride (DTCL)</td><td>0.300 kg</td></tr><tr><td>3 Solvent CIX</td><td>0.282 kg</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	Chloropyriphos 48% EC	1 Litre	1. Sodium Salt of Tri Chloro Pyridinol 85% Min.	0.330 kg	2. Diethyl Thiophosphoryl Chloride (DTCL)	0.300 kg	3 Solvent CIX
Item of Export	Qty.	Item of Import	Qty												
Chloropyriphos 48% EC	1 Litre	1. Sodium Salt of Tri Chloro Pyridinol 85% Min.	0.330 kg												
		2. Diethyl Thiophosphoryl Chloride (DTCL)	0.300 kg												
		3 Solvent CIX	0.282 kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

178	Case No.:9/13/83-ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date:0710105533 07.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

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Case No.:30/17/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00640/AM15/	RLA File :03/94/040/00273/AM15/	Lic.No/Date:0310786469 07.07.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Chloropyriphos Technical 94% Min	1 kg	1. Sodium Salt of Tri Chloro Pyridinol 85% Min.	0.641 kg
		2. Diethyl Thiophosphoryl Chloride	0.590 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

180	Case No.:3/13/83-	Party Name:VIKAS	Meet No/Date:8/83-	Status:Case
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 ANIL KUMAR
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	ALC1/2014	GLOBALONE LIMITED	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00410/AM15/	RLA File :05/24/040/00150/AM15/	Lic.No/Date:0510389659 11.07.2014	Defer Date:21.10.2015
	Decision :/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 21.10.2015.			

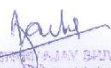
181	Case No.:16/13/83- ALC1/2014	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 05.02.2015 issued by DC, (MSME). Re-listed for 21.10.2015.			

182	Case No.:1/9/83- ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

183	Case No.:5/13/83- ALC1/2014	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 21.4.2015 issued by DIPP. Followed by reminders dated 21.05.2015 & 29.06.2015. The case is re-listed for 21.10.2015.			

184	Case No.:6/17/83- ALC1/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00616/AM15/	RLA File :03/95/040/00321/AM15/	Lic.No/Date:0310786779 14.07.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

185	Case No.:8/17/83- ALC1/2014	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00618/AM15/	RLA File :03/94/040/00322/AM15/	Lic.No/Date:0310786774 14.07.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			


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186	Case No.:6/13/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00413/AM15/	RLA File :08/24/040/00145/AM15/	Lic.No/Date:0810132695 15.07.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

187	Case No.:7/17/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00617/AM15/	RLA File :03/94/040/00329/AM15/	Lic.No/Date:0310786869 15.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 21.10.2015.			

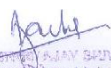
188	Case No.:32/13/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00439/AM15/	RLA File :08/24/040/00158/AM15/	Lic.No/Date:0810132743 16.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

189	Case No.:27/17/83-ALC1/2014	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00637/AM15/	RLA File :17/24/040/00005/AM15/	Lic.No/Date:1710005882 17.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 21.10.2015.			

190	Case No.:18/17/83-ALC1/2014	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00628/AM15/	RLA File :03/94/040/00344/AM15/	Lic.No/Date:0310787252 23.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 21.10.2015.			

191	Case No.:6/15/83-ALC1/2014	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00502/AM15/	RLA File :07/24/040/00004/AM15/	Lic.No/Date:0710106125 24.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 21.10.2015.			

192	Case No.:46/17/83-	Party Name:SAVITA	Meet No/Date:8/83-	Status:Case
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	ALC1/2014	POLYMERS LTD.	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00656/AM15/	RLA File :03/95/040/00342/AM15/	Lic.No/Date:0310787349 25.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

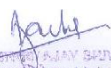
193	Case No.:38/13/83- ALC1/2014	Party Name:BEE CHEMS	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM15/	RLA File :06/24/040/00015/AM15/	Lic.No/Date:0610037863 31.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of IPP. Re-listed for 21.10.2015.			

194	Case No.:22/15/83- ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00518/AM15/	RLA File :34/24/040/00105/AM15/	Lic.No/Date:3410040421 31.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

195	Case No.:44/17/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00654/AM15/	RLA File :03/95/040/00367/AM15/	Lic.No/Date:0310787462 31.07.2014	Defer Date:21.10.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

196	Case No.:45/17/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00655/AM15/	RLA File :03/95/040/00370/AM15/	Lic.No/Date:0310787438 31.07.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 21.10.2015.			

197	Case No.:3/11/83- ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00316/AM15/	RLA File :08/24/040/00171/AM15/	Lic.No/Date:0810132857 01.08.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			


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198	Case No.:53/17/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00663/AM15/	RLA File :08/24/040/00179/AM15/	Lic.No/Date:0810132892 05.08.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

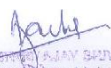
199	Case No.:54/17/83-ALC1/2014	Party Name:OMKAR SPECIALITY CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00664/AM15/	RLA File :03/95/040/00381/AM15/	Lic.No/Date:0310787635 05.08.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

200	Case No.:16/15/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date:0710106308 06.08.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 21.10.2015.			

201	Case No.:42/17/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00652/AM15/	RLA File :03/95/040/00383/AM15/	Lic.No/Date:0310787836 08.08.2014	Defer Date:21.10.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

202	Case No.:55/17/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00665/AM15/	RLA File :03/95/040/00408/AM15/	Lic.No/Date:0310787835 08.08.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

203	Case No.:58/17/83-ALC1/2014	Party Name:VRS GRANITES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0910060834	Defer


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	:01/83/050/00668/AM15/	:09/24/040/00233/AM15/	08.08.2014	Date:21.10.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of IPP. Followed reminder dated 29.06.2015. Re-listed for 21.10.2015.			

204	Case No.:47/17/83-ALC1/2014	Party Name:RUSHIL DECOR LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00657/AM15/	RLA File :08/24/040/00187/AM15/	Lic.No/Date:0810132945 11.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 21.10.2015.			

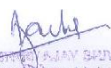
205	Case No.:12/15/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:21.10.2015
	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

206	Case No.:69/15/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00565/AM15/	RLA File :08/24/040/00152/AM15/	Lic.No/Date:0810132970 13.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

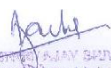
207	Case No.:67/17/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00677/AM15/	RLA File :17/24/040/00053/AM15/	Lic.No/Date:1710005894 14.08.2014	Defer Date:21.10.2015
	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015..			

208	Case No.:76/15/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00572/AM15/	RLA File :08/24/040/00024/AM15/	Lic.No/Date:0810133056 20.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

209	Case No.:79/15/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00575/AM15/	RLA File :08/24/040/00075/AM15/	Lic.No/Date:0810133059 20.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			


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210	Case No.:27/15/83-ALC1/2014	Party Name:GSC, GLASS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00523/AM15/	RLA File :05/23/040/00187/AM15/	Lic.No/Date:0510390632 21.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from DIPP. The case re-listed for 21.10.2015.			
211	Case No.:84/15/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00580/AM15/	RLA File :08/24/040/00103/AM15/	Lic.No/Date:0810133067 21.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			
212	Case No.:72/15/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00568/AM15/	RLA File :08/24/040/00106/AM15/	Lic.No/Date:0810133083 22.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			
213	Case No.:73/15/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00569/AM15/	RLA File :08/24/040/00194/AM15/	Lic.No/Date:0810133092 25.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 21.10.2015.			
214	Case No.:9/17/83-ALC1/2014	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00619/AM15/	RLA File :31/83/040/00129/AM15/	Lic.No/Date:3110064779 25.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from DIPP. The case is re-listed for 21.10.2015.			
215	Case No.:74/15/83-ALC1/2014	Party Name:ASIATIC INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div)(AKA). The case is re-listed for 21.10.2015.			
216	Case No.:83/15/83-ALC1/2014	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved


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HQ File :01/83/050/00579/AM15/	RLA File :08/24/040/00198/AM15/	Lic.No/Date:0810133102 26.08.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/1/2014-CH-II dated 15.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Copper Hydroxide 50% WP (Copper Content 50%)	1 kg	Copper Scrap	0.510 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

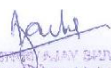
Case No.:19/15/83- ALC1/2014	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
217 HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 21.10.2015.			

Case No.:7/19/83- ALC1/2014	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
218 HQ File :01/83/050/00783/AM15/	RLA File :02/24/040/00106/AM15/	Lic.No/Date:0210204890 01.09.2014	Defer Date:21.10.2015
Decision :DL dated 02.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

219

Case No.:12/17/83-ALC1/2014	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00622/AM15/	RLA File :31/83/040/00053/AM15/	Lic.No/Date:3110064823 02.09.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/11/2014-PC-II dated 24.08.2015, the Committee decided to approve the case as under :-			
Name of Export Items (s)	Qty. in MT	Name of Import Item (s)	Qty in Kg.
White Master Batch-CA PE A 75 product code -7 AA 1001	1 MT	Exxonmobil LL 6201 XR (LDPE) product code – IPE2185	0.2524
		Calcium Carbonate product Code -3 AD 1547	0.7650
		Zinc Atwarate Product Code – 3 AD 2621	0.00254
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

220	Case No.:13/17/83- ALC1/2014	Party Name:AMPACET SPECIALITY PRODUCTS	Meet No/Date:8/83- ALC1/2015	Status:Case Approved
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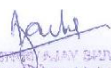

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	PVT. LTD.	16.09.2015	
HQ File :01/83/050/00623/AM15/	RLA File :31/83/040/00052/AM15/	Lic.No/Date:3110064822 02.09.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/11/2014-PC-II dated 24.08.2015, the Committee decided to approve the case as under :-			
Name of Export Items (s)	Qty. in MT	Name of Import Item (s)	Qty in Kg.
White Master Batch-Comcar 72 product code 111572-K	1 MT	Exxonmobil LL 6201 XR (LDPE) product code – IPE2185	0.2116
		Calcium Carbonate product Code -3 AD 1547	0.8058
		Zinc Atwarate Product Code – 3 AD 2621	0.00251
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

221	Case No.:52/17/83- ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00662/AM15/	RLA File :08/24/040/00206/AM15/	Lic.No/Date:0810133196 02.09.2014	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 21.10.2015.				

222	Case No.:36/17/83- ALC1/2014	Party Name:SHAILNICK CHEMICALS PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00646/AM15/	RLA File :08/24/040/00210/AM15/	Lic.No/Date:0810133259 08.09.2014	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.				

223	Case No.:51/17/83- ALC1/2014	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00661/AM15/	RLA File :29/24/040/00005/AM15/	Lic.No/Date:2910025160 08.09.2014	Defer Date:


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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2015-CH-II dated 09.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
CAJEPUT OIL	1 kg	1. EUCALYPTUS OIL	1.10 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

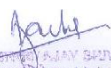
224	Case No.:39/17/83-ALC1/2014	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00649/AM15/	RLA File :08/24/040/00208/AM15/	Lic.No/Date:0810133300 11.09.2014	Defer Date:21.10.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

225	Case No.:10/17/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00620/AM15/	RLA File :15/24/040/00010/AM15/	Lic.No/Date:1510022022 12.09.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

226	Case No.:66/17/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00676/AM15/	RLA File :34/24/040/00148/AM15/	Lic.No/Date:3410040549 15.09.2014	Defer Date:21.10.2015
	Decision :D/L dated 12.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Followed reminder dated 04.08.2015. The case is Re-listed for 21.10.2015.			

227	Case No.:70/17/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00680/AM15/	RLA File :33/24/040/00008/AM15/	Lic.No/Date:3310030076 15.09.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

228	Case No.:71/17/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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	HQ File :01/83/050/00681/AM15/	RLA File :33/24/040/00009/AM15/	Lic.No/Date:3310030075 15.09.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:30/18/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
229	HQ File :01/83/050/00719/AM15/	RLA File :03/95/040/00502/AM15/	Lic.No/Date:0310789164 15.09.2014	Defer Date:21.10.2015
	Decision :Comments awaited form Deptt. of C&PC (Chem Div). The case is re-listed for 21.10.2015.			

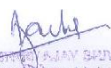
	Case No.:41/19/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
230	HQ File :01/83/050/00817/AM15/	RLA File :03/94/040/00565/AM15/	Lic.No/Date:0310789200 15.09.2014	Defer Date:21.10.2015
	Decision :Comments awaited form Deptt. of C&PC (Chem Div). The case is re-listed for 21.10.2015.			

	Case No.:34/17/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
231	HQ File :01/83/050/00644/AM15/	RLA File :08/24/040/00151/AM15/	Lic.No/Date:0810133353 16.09.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:55/19/83- ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
232	HQ File :01/83/050/00831/AM15/	RLA File :03/94/040/00525/AM15/	Lic.No/Date:0310789268 16.09.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

	Case No.:35/17/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
233	HQ File :01/83/050/00645/AM15/	RLA File :08/24/040/00564/AM14/	Lic.No/Date:0810133360 17.09.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

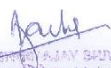
234	Case No.:60/17/83-	Party Name:RECKITT	Meet No/Date:8/83-	Status:Case
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 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

ALC1/2014	BENCKISER HEALTHCARE INDIA LIMITED	ALC1/2015 16.09.2015	Approved
HQ File :01/83/050/00670/AM15/	RLA File :05/24/040/00283/AM15/	Lic.No/Date:0510391260 22.09.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter dated 16.09.2015, the Committee decided to approve the case as under :-			
Export Item No. : Callus Reducing Cream			
Quantity : 25000 Kg			
Import Item:			
S. No	Item description	Quantity recommended in Kg.	
1	Tegosoft DO (Decyl Oleate)	2261.25	
2	Lanette O (Cetearyl alcohol)	753.75	
3	Keltrol CG F (Xanthan gum)	50.25	
4	Glycerin BP/EP/USP (Glycerol)	2512.50	
5	Cutina C P (Cetyl Palmitate)	753.75	
6	Xiameter PMX200/350 cs Silicone Fluid 100CS (Dimethicone DC-200, 100cSt)	502.50	
7	Purasal S HQ 60 (Sodium Lactate)	1256.25	
8	Defencil (Octyldodecano, Echium Plantagineum Seed Oil, Helianthus Annuus Seed Oil Unsaponifiables, Cardiosermum Halicacabum flower/Leaf/Vine Extract)	251.25	
9	Soline (Heliamthus Annuus Seed Oil Unsaponifiables)	251.25	
10	Miglyol 810 (Caprylic/Capric Triglyceride)	1256.25	
11	Lactic Acid	195.98	
12	Lanette N (Sodium Cetreayl Sulfate (10%) Cetearyl Alcohol (90&))	2010.00	
13	Nexabase 2008FG(Hydrogenated Polydecene)	Not allowed as description is not matching with approved formula	
14	Glucono- Delta- Lactone (Gluconolactone)	Not allowed as description is not matching with approved formula	
15	Polysol AC (Phenoxyethanol, Dehydroacetic Acid, Benzoic Acid, Lactic Acid, Sorbic Acid)	125.625	
16	Euxyl K340	75.760	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

235	Case No.:49/19/83- ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00825/AM15/	RLA File :03/94/040/00600/AM15/	Lic.No/Date:0310789662 25.09.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

236	Case No.:44/19/83- ALC1/2014	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
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 New Delhi

		LTD.		
	HQ File :01/83/050/00820/AM15/	RLA File :03/94/040/00604/AM15/	Lic.No/Date:0310789700 26.09.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

	Case No.:86/11/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
237	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date:0310789864 30.09.2014	Defer Date:21.10.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 21.10.2015.			

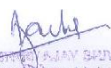
	Case No.:54/19/83- ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
238	HQ File :01/83/050/00830/AM15/	RLA File :03/94/040/00576/AM15/	Lic.No/Date:0310789836 30.09.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

	Case No.:53/19/83- ALC1/2014	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
239	HQ File :01/83/050/00829/AM15/	RLA File :03/94/040/00569/AM15/	Lic.No/Date:0310789914 01.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

	Case No.:35/15/83- ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
240	HQ File :01/83/050/00531/AM15/	RLA File :31/83/040/00014/AM15/	Lic.No/Date:3110064947 07.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

	Case No.:64/19/83- ALC1/2014	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
241	HQ File :01/83/050/00840/AM15/	RLA File :03/95/040/00538/AM15/	Lic.No/Date:0310790051 09.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 29.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

	Case No.:36/15/83- ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
242	HQ File	RLA File	Lic.No/Date:3110064969	Defer Date:


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

:01/83/050/00532/AM15/

:31/83/040/00157/AM15/

10.10.2014

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
THIAMETHOXAM 14.10% + LAMBDA CYHALOTHRIN 10.6% (W/V)SC	1 litre	THIAMETHOXAM TECHNICAL	0.145 kg
		KARATE ZEON 250CS	0.480 kg
		REAX 825E (SODIUM LIGNOSULFONATE ETHOXYLATED)	0.013 kg
		RHODOPOL 23 (HETERO POLYSACCHARIDE)	0.002 kg

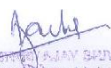
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

243	Case No.:47/19/83-ALC1/2014	Party Name:GLOBUS INTERNATIONAL	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00823/AM15/	RLA File :03/94/040/00649/AM15/	Lic.No/Date:0310790195 13.10.2014	Defer Date:21.10.2015
Decision :D/L dated 25.05.2015 issued by DIPP. Followed reminder dated 29.06.2015. The case is re-listed for 21.10.2015.				

244	Case No.:71/19/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00847/AM15/	RLA File :03/95/040/00577/AM15/	Lic.No/Date:0310790167 13.10.2014	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.				

245	Case No.:22/19/83-ALC1/2014	Party Name:PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00798/AM15/	RLA File :10/24/040/00065/AM15/	Lic.No/Date:1010058842 14.10.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/19/2015-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-				
Item of Export		Qty.	Item of Import	Qty
Natural Preservative for Fats & Oils (PRESOL)		1 kg	Green Tea Extract Powder	0.120 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

246	Case No.:72/19/83-ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:8/83-ALC1/2015	Status:Case Deferred
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 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

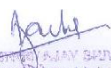
			16.09.2015	
	HQ File :01/83/050/00848/AM15/	RLA File :03/95/040/00590/AM15/	Lic.No/Date:0310790227 14.10.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:9/19/83- ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
247	HQ File :01/83/050/00785/AM15/	RLA File :02/24/040/00140/AM15/	Lic.No/Date:0210205070 16.10.2014	Defer Date:21.10.2015
	Decision :DL dated 18.09.2015 issued by Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 21.10.2015.			

	Case No.:3/19/83- ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
248	HQ File :01/83/050/00779/AM15/	RLA File :02/24/040/00141/AM15/	Lic.No/Date:0210205073 17.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

	Case No.:42/19/83- ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
249	HQ File :01/83/050/00818/AM15/	RLA File :03/94/040/00628/AM15/	Lic.No/Date:0310790352 17.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

	Case No.:43/19/83- ALC1/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
250	HQ File :01/83/050/00819/AM15/	RLA File :03/94/040/00624/AM15/	Lic.No/Date:0310790346 17.10.2014	Defer Date:


 अजय कुमार AJAY KUMAR
 संयुक्त निदेशक/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 सचिव, विदेशी व्यापार
 Secy, Deptt. of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/113/2015-TSW dated 03.07.2015, the Committee decided to approve the case as under :-

Export Item No.1 : Sodium Fluoride Toothpaste 5000 PPM -51 gm

Quantity : 176463 number

Import Items :

S. No.	Item Description	Quantity (Kg)
1	Sodium Fluoride Tech Spec. Pharmacopoeial Grade	99.9429
2	Liquid Sorbitol (Non-crystallizing) Tech Spec. Pharmacopoeial Grade	1899.3683
3	Macrogol 600 (Carbowax PEG 600), Tech Spec. Pharmacopoeial Grade	180.8922
4	Saccharin sodium Tech Spec. Pharmacopoeial Grade	27.1338
5	Xanthan Gum Tech Spec. Pharmacopoeial Grade	99.4907
6	Sodium Lauryl Sulfate Tech Spec. Pharmacopoeial Grade Brand Name Texapon K 12 or any other	113.0576
7	Precipitated Silica- MFIL -P	407.0075
8	Precipitate Silica- ABSIL 100	1356.6917
9	Tetra Pottassium Pyro Phosphate	27.1338
10	Sodium Benzoate Tech Spec. Pharmacopoeial Grade	45.2231
11	Unicert Blue 05601-J	0.3166
12	Spearmint Flavor	89.9961

Export Item No.2: Sodium Fluoride Toothpaste 2800 PPM -97.5 gm

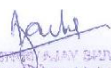
Quantity: 164096 number

Import Items:-

S. No.	Description of item	Quantity (Kg)
1	Sodium Fluoride Tech Spec. Pharmacopoeial Grade	99.531
2	Liquid Sorbitol (Non-crystallizing) Tech Spec. Pharmacopoeial Grade	5627.775
3	Glycerol Tech Spec. Pharmacopoeial Grade	4019.839
4	Macrogol 600 (Carbowax PEG 600) Tech Spec. Pharmacopoeial Grade	321.587
5	Saccharin sodium Tech Spec. Pharmacopoeial Grade	32.159
6	Carmellose Sodium Tech Spec. Pharmacopoeial Grade	160.794
7	Sodium Lauryl Sulfate Tech Spec. Pharmacopoeial Grade Brand Name Texapon K 12 or any other	200.992
8	Precipitated Silica- MFIL -P	643.174
9	Precipitate Silica – ABSIL 100	2090.316
10	Titanium Dioxide Tech Spec. Pharmacopoeial Grade	48.238
11	Mint Flavour	159.994

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

251	Case No.:70/19/83-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00846/AM15/	RLA File :03/95/040/00521/AM15/	Lic.No/Date:0310790345 17.10.2014	Defer Date:


 अजय श्रीवास्तव AJAY SRIVASTAVA
 संयुक्त सचिव/Min. Joint DGFT
 निर्यात आयात प्रशासनिक विभाग
 Directorate General of Foreign Trade
 प्रमुख, निर्यात/Chief, of Commerce
 नई दिल्ली/New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/113/2015-TSW dated 03.07.2015, the Committee decided to approve the case as under :-

Export Item No. : News Paper ink BNlack containing (Pigment 21% +/-2% and solid resing 44%+/-2%

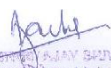
Quantity : 1 kg

Import Items :

S. No.	Item Description	Quantity in (Kg)
1	Carbon Black	0.205
2	Alkali Blue Flush (Pigment content 40%+/-1% and solid Resin 40%)	0.010
3	Varnish (Oil Soluble phenolic resin based varnish (High Viscosity) solid content 55.7% +/-2%)	0.070
4	Alkyd Resin namely soya long oil Alkyd resin having solid content 100%	0.105
5	Coxi – Oxiretarder	0.020
6	Rheological Additive/ Organo Clay	0.020
7	Eckalite ED China Clay	0.300
8	Panoil 80B	0.110
9	Spindle Oil – Panoil SH 150	0.180

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

252	Case No.:15/19/83-ALC1/2014	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00791/AM15/	RLA File :02/24/040/00137/AM15/	Lic.No/Date:0210205076 20.10.2014	Defer Date:


 अजय श्रीवास्तव AJAY SRIVASTAVA
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक, आयात एवं निर्यात
 Director General of Foreign Trade
 सचिवता विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/18/2015-CH-II dated 15.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
MSP PQ2 – ORGANIC CHEMICAL (POLYQUATERNIUM 2, SOLID CONTENT 60 +/-2%)	1 kg.	1. Dimethyl Amino Propylamine	0.410 kg.
		2. BIS (2-Chloroethyl)Ether	0.260 kg.

Item of Export	Qty.	Item of Import	Qty
MSP PQ2 (M) – ORGANIC CHEMICAL, (POLYQUATERNIUM 2, SOLID CONTENT 60+/- 2%)	1 kg	1. Dimethyl Amino Propylamine	0.404 kg.
		2. 1,3 Dichloro Propane	0.214 kg

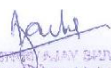
Item of Export	Qty.	Item of Import	Qty
DAH IN 1,3-BIS (3-Dimethyl Amino Propyl) – Urea (Active content – Min.50%)	1 kg	1. Dimethyl Amino Propylamine	0.512 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

253	Case No.:40/19/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00816/AM15/	RLA File :03/94/040/00669/AM15/	Lic.No/Date:0310790394 20.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 21.10.2015.			

254	Case No.:48/19/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00824/AM15/	RLA File :03/94/040/00408/AM15/	Lic.No/Date:0310790383 20.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 22.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

255	Case No.:50/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00826/AM15/	RLA File :03/94/040/00662/AM15/	Lic.No/Date:0310790388 20.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

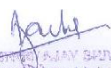

 जे.के.सर्मा J. K. SARMA
 संयुक्त सचिव/Joint DGFT
 निदेश, आयात, निर्यात
 Directorate General of Foreign Trade
 संयुक्त निदेश/Dirpt. of Commerce
 नई दिल्ली/New Delhi

256	Case No.:14/19/83-ALC1/2014	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00790/AM15/	RLA File :02/24/040/00133/AM15/	Lic.No/Date:0210205082 21.10.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/18/2015-CH-II dated 15.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	MSP PQ2 – ORGANIC CHEMICAL (POLYQUATERNIUM 2, SOLID CONTENT 60 +/-2%)	1 kg.	1. Dimethyl Amino Propylamine 2. BIS (2-Chloroethyl)Ether	0.410 kg. 0.260 kg.
257	Item of Export	Qty.	Item of Import	Qty
	MSP PQ2 (M) – ORGANIC CHEMICAL, (POLYQUATERNIUM 2, SOLID CONTENT 60+/- 2%)	1 kg	1. Dimethyl Amino Propylamine 2. 1,3 Dichloro Propane	0.404 kg. 0.214 kg
	Item of Export	Qty.	Item of Import	Qty
	DAH IN 1,3-BIS (3-Dimethyl Amino Propyl) – Urea (Active content – Min.50%)	1 kg	1. Dimethyl Amino Propylamine	0.512 kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

257	Case No.:44/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00117/AM16/	RLA File :03/94/040/00620/AM15/	Lic.No/Date:0310790555 28.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

258	Case No.:25/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00184/AM16/	RLA File :17/24/040/00101/AM15/	Lic.No/Date:1710005951 28.10.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

259	Case No.:36/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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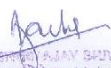
	HQ File :01/83/050/00195/AM16/	RLA File :17/24/040/00099/AM15/	Lic.No/Date:1710005949 28.10.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

260	Case No.:45/4/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00204/AM16/	RLA File :17/24/040/00103/AM15/	Lic.No/Date:1710005953 28.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

261	Case No.:1/13/83- ALC1/2014	Party Name:SATYAM POLY PLAST	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date:1310047678 30.10.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

262	Case No.:16/19/83- ALC1/2014	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00792/AM15/	RLA File :02/24/040/00145/AM15/	Lic.No/Date:0210205105 30.10.2014	Defer Date:21.10.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

263	Case No.:17/19/83- ALC1/2014	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00793/AM15/	RLA File :02/24/040/00146/AM15/	Lic.No/Date:0210205106 30.10.2014	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/18/2015-CH-II dated 15.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
MSP PQ2 – ORGANIC CHEMICAL (POLYQUATERNIUM 2, SOLID CONTENT 60 +/-2%)	1 kg.	1. Dimethyl Amino Propylamine	0.410 kg.
		2. BIS (2-Chloroethyl)Ether	0.260 kg.

Item of Export	Qty.	Item of Import	Qty
MSP PQ2 (M) – ORGANIC CHEMICAL, (POLYQUATERNIUM 2, SOLID CONTENT 60+/- 2%)	1 kg	1. Dimethyl Amino Propylamine	0.404 kg.
		2. 1,3 Dichloro Propane	0.214 kg

Item of Export	Qty.	Item of Import	Qty
DAH IN 1,3-BIS (3-Dimethyl Amino Propyl) – Urea (Active content – Min.50%)	1 kg	1. Dimethyl Amino Propylamine	0.512 kg.

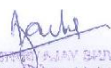
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

264	Case No.:61/19/83-ALC1/2014	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00837/AM15/	RLA File :03/95/040/00571/AM15/	Lic.No/Date:0310790631 30.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 21.10.2015.			

265	Case No.:42/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00115/AM16/	RLA File :03/94/040/00621/AM15/	Lic.No/Date:0310790640 30.10.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

266	Case No.:43/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00116/AM16/	RLA File :03/94/040/00668/AM15/	Lic.No/Date:0310790639 30.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

267	Case No.:26/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015	Status:Case Deferred
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			16.09.2015	
	HQ File :01/83/050/00185/AM16/	RLA File :17/24/040/00108/AM15/	Lic.No/Date:1710005959 30.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

268	Case No.:63/13/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

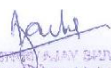
269	Case No.:20/19/83- ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00796/AM15/	RLA File :04/24/040/00202/AM15/	Lic.No/Date:0410159668 31.10.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

270	Case No.:6/19/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00782/AM15/	RLA File :08/24/040/00268/AM15/	Lic.No/Date:0810133707 03.11.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

271	Case No.:68/19/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00844/AM15/	RLA File :03/95/040/00583/AM15/	Lic.No/Date:0310790714 03.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

272	Case No.:79/13/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date:0810133732 05.11.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

273	Case No.:39/15/83- ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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 अजय कुमार AJAY KUMAR
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 सचिव, विदेशी व्यापार, भारत सरकार
 New Delhi

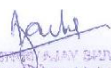
HQ File :01/83/050/00535/AM15/	RLA File :05/23/040/00294/AM15/	Lic.No/Date:0510391892 07.11.2014	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

Case No.:12/19/83- ALC1/2014	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00788/AM15/	RLA File :02/24/040/00158/AM15/	Lic.No/Date:0210205124 07.11.2014	Defer Date:
274	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/14/2009-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-		
Item of Export		Qty.	Item of Import
Emamectin Benzoate 5% SG		1 kg.	1. Emamectin Benzoate 95% Tech
			0.0526 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:27/19/83- ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
275	HQ File :01/83/050/00803/AM15/	RLA File :05/23/040/00312/AM15/	Lic.No/Date:0510391893 07.11.2014
Defer Date:21.10.2015			
Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

Case No.:46/2/83- ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
276	HQ File :01/83/050/00119/AM16/	RLA File :03/94/040/00724/AM15/	Lic.No/Date:0310790839 07.11.2014
Defer Date:			
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-			
Item of Export		Qty.	Item of Import
Chloropyriphos Technical 94% Min		1 kg	1. Sodium Salt of Tri Chloro Pyridinol 85% Min.
			2. Diethyl Thiophosphoryl Chloride
			0.641 kg
			0.590 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

277	Case No.:45/2/83- ALC1/2015	Party Name:EXIM CORPORATION	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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 Ministry of Commerce
 New Delhi

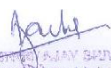
HQ File :01/83/050/00118/AM16/	RLA File :03/94/040/00736/AM15/	Lic.No/Date:0310790868 10.11.2014	Defer Date:21.10.2015
Decision :D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

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Case No.:18/19/83-ALC1/2014	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00794/AM15/	RLA File :02/24/040/00155/AM15/	Lic.No/Date:0210205143 11.11.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/18/2015-CH-II dated 15.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
MSP PQ2 – ORGANIC CHEMICAL (POLYQUATERNIUM 2, SOLID CONTENT 60 +/-2%)	1 kg.	1. Dimethyl Amino Propylamine	0.410 kg.
		2. BIS (2-Chloroethyl)Ether	0.260 kg.
Item of Export	Qty.	Item of Import	Qty
MSP PQ2 (M) – ORGANIC CHEMICAL, (POLYQUATERNIUM 2, SOLID CONTENT 60+/- 2%)	1 kg	1. Dimethyl Amino Propylamine	0.404 kg.
		2. 1,3 Dichloro Propane	0.214 kg
Item of Export	Qty.	Item of Import	Qty
DAH IN 1,3-BIS (3-Dimethyl Amino Propyl) – Urea (Active content – Min.50%)	1 kg	1. Dimethyl Amino Propylamine	0.512 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:74/17/83- ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
HQ File :01/83/050/00684/AM15/	RLA File :03/95/040/00175/AM15/	Lic.No/Date:0310790985 12.11.2014	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

Case No.:28/19/83- ALC1/2014	Party Name:NIPPON CARBIDE INDIA PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
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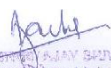

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HQ File :01/83/050/00804/AM15/	RLA File :05/24/040/00316/AM15/	Lic.No/Date:0510391958 12.11.2014	Defer Date:21.10.2015
Decision :D/L dated 30.06.2015 issued by DIPP. The case is re-listed for 21.10.2015.			

281	Case No.:48/2/83- ALC1/2015	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00121/AM16/	RLA File :03/94/040/00491/AM15/	Lic.No/Date:0310790961 12.11.2014	Defer Date:21.10.2015
Decision :DL dated 13.08.2015 issued by Deptt. of C&PC(PC Div) (OPS). The case re-listed for 21.10.2015.				

282	Case No.:27/2/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved												
	HQ File :01/83/050/00100/AM16/	RLA File :03/95/040/00662/AM15/	Lic.No/Date:0310791034 13.11.2014	Defer Date:												
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/7/2014-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-															
	<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td>Prallethrin Technical</td><td>1 kg</td><td>1. Chrysanthemic Acid Chloride</td><td>0.689 kg</td></tr><tr><td></td><td></td><td>2. Prallethlone Alcohol</td><td>0.532 kg</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	Prallethrin Technical	1 kg	1. Chrysanthemic Acid Chloride	0.689 kg			2. Prallethlone Alcohol	0.532 kg
	Item of Export	Qty.	Item of Import	Qty												
Prallethrin Technical	1 kg	1. Chrysanthemic Acid Chloride	0.689 kg													
		2. Prallethlone Alcohol	0.532 kg													
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.																

283	Case No.:29/19/83- ALC1/2014	Party Name:GSC, GLASS LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00805/AM15/	RLA File :05/23/040/00353/AM15/	Lic.No/Date:0510392007 14.11.2014	Defer Date:


 अजय कुमार AJAY KUMAR
 संयुक्त सचिव/Joint DGFT
 निदेश, आयात एवं निर्यात
 Directorate General of Foreign Trade
 संयुक्त निदेश/Dirpt. of Commerce
 नई दिल्ली/New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Depts. of IPP vide their Letter No. 7/113/2015-TSW dated 03.07.2015, the Committee decided to approve the case as under :-

Export Item No.1 : Glass-DGU : 6 mm Reflective Toughened Glass (CG SKN 754) + 16mm Air Gap + 5mm Clear Toughened Glass

Quantity : 1 Sq Mt.

Import Items :

S. No.	Item Description	Quantity recommended
1	6 mm Reflective Float Glass	1.08 Sq. Mt. / Sq. Mt content in export product
2	5 mm Clear Float Glass	1.08 Sq. Mt./ Sq. Mt content in export product
3	15.5 mm Aluminium Spacer	Net + 2%

Export Item No.2 : Toughened Glass – 6mm Reflective Toughened Glass (SGG ST 736)

Quantity : 1 Sq Mt.

Import Items :

S. No.	Item Description	Quantity recommended
1	6 mm Reflective Float Glass	1.06 Sq. Mt.

Export Item No.3 : Glass DGU: 8 mm Reflective Toughened Glass (GG SKN 754) + 16 mm Air Gap + 6mm Clear Toughened Glass

Quantity : 1 Sq Mt.

Import Items :

S. No.	Item Description	Quantity recommended
1	6 mm Clear Float Glass	1.08 Sq. Mt./ Sq. Mt content in export product
2	6 mm Reflective Float Glass	1.08 Sq. Mt./ Sq. Mt content in export product
3	15.5 mm Aluminium Spacer	Net + 2%

Export Item No.3 : Glass- DGU : 8 mm Clear Toughened Glass + 16mm Air Gap + 8mm Toughened Glass

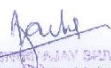
Quantity : 1 Sq Mt.

Import Items :

S. No.	Item Description	Quantity recommended
1	6 mm Clear Float Glass	1.08 Sq. Mt./ Sq. Mt content in export product
2	15.5 mm Aluminium Spacer	Net + 2%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

284	Case No.:26/2/83-ALC1/2015	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00099/AM16/	RLA File :03/95/040/00971/AM14/	Lic.No/Date:0310791088 14.11.2014	Defer Date:21.10.2015


 राजीव कुमार RAJIV KUMAR
 संयुक्त निदेशक/Joint DGFT
 निदेशक, आयात एवं निर्यात
 Director General of Foreign Trade
 प्रमुख, विभाग/Chief, of Commerce
 नई दिल्ली/New Delhi

	Decision :D/L dated 24.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			
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285	Case No.:49/2/83-ALC1/2015	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00122/AM16/	RLA File :03/94/040/00218/AM15/	Lic.No/Date:0310791134 17.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

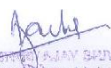
286	Case No.:31/19/83-ALC1/2014	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00807/AM15/	RLA File :05/24/040/00374/AM15/	Lic.No/Date:0510392046 18.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA). Followed reminder dated 14.07.2015 . Re-listed for 21.10.2015.			

287	Case No.:32/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00808/AM15/	RLA File :05/23/040/00338/AM15/	Lic.No/Date:0510392049 18.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

288	Case No.:33/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00809/AM15/	RLA File :05/23/040/00333/AM15/	Lic.No/Date:0510392047 18.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 29.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

289	Case No.:85/15/83-ALC1/2014	Party Name:COLORANT LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date:0810133890 21.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

290	Case No.:2/19/83-ALC1/2014	Party Name:ASTRON PACKAGING LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00778/AM15/	RLA File :08/24/040/00309/AM15/	Lic.No/Date:0810133887 21.11.2014	Defer Date:21.10.2015


 अजय कुमार AJAY KUMAR
 संयुक्त निदेशिका/ Joint DGFT
 निदेश, बाह्य व्यापार विभाग
 Directorate General of Foreign Trade
 बहिरंग व्यापार विभाग/ Dept. of Commerce
 नई दिल्ली/ New Delhi

	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 21.10.2015.
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291	Case No.:28/2/83-ALC1/2015	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00101/AM16/	RLA File :03/95/040/00174/AM15/	Lic.No/Date:0310791348 24.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

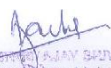
292	Case No.:30/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00103/AM16/	RLA File :03/95/040/00656/AM15/	Lic.No/Date:0310791360 24.11.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

293	Case No.:33/2/83-ALC1/2015	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00106/AM16/	RLA File :03/95/040/00681/AM15/	Lic.No/Date:0310791365 25.11.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

294	Case No.:18/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00091/AM16/	RLA File :03/95/040/00694/AM15/	Lic.No/Date:0310791431 26.11.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

295	Case No.:25/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00098/AM16/	RLA File :03/95/040/00657/AM15/	Lic.No/Date:0310791430 26.11.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

296	Case No.:19/2/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00092/AM16/	RLA File :03/95/040/00695/AM15/	Lic.No/Date:0310791480 27.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 07.09.2015 issued by DIPP. The case is re-listed for 21.10.2015.			


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 New Delhi

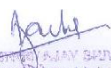
297	Case No.:29/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00102/AM16/	RLA File :03/95/040/00587/AM15/	Lic.No/Date:0310791471 27.11.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

298	Case No.:31/2/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00104/AM16/	RLA File :03/95/040/00704/AM15/	Lic.No/Date:0310791477 27.11.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Yapox RA 103- (Benzenamine, 4- (1-methyl-1-phenylethy)-N-Phenyl	1 kg	1. Diphenylamine 2. Activated Clay	0.464 Kg. 0.200 Kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

299	Case No.:35/2/83-ALC1/2015	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00108/AM16/	RLA File :03/95/040/00632/AM15/	Lic.No/Date:0310791481 27.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

300	Case No.:41/2/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00114/AM16/	RLA File :03/94/040/00831/AM15/	Lic.No/Date:0310791500 27.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 07.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

301	Case No.:12/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00085/AM16/	RLA File :31/83/040/00178/AM15/	Lic.No/Date:3110065111 28.11.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			


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 Ministry of Commerce
 New Delhi

302	Case No.:13/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00086/AM16/	RLA File :31/83/040/00177/AM15/	Lic.No/Date:3110065110 28.11.2014	Defer Date:21.10.2015
	Decision :D/L dated 11.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 21.10.2015.			

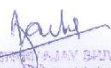
303	Case No.:21/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00094/AM16/	RLA File :03/95/040/00710/AM15/	Lic.No/Date:0310791563 01.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

304	Case No.:22/2/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00095/AM16/	RLA File :03/95/040/00722/AM15/	Lic.No/Date:0310791574 01.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 21.10.2015.			

305	Case No.:1/15/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

306	Case No.:75/17/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00685/AM15/	RLA File :03/95/040/00726/AM15/	Lic.No/Date:0310791616 02.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

307	Case No.:23/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00096/AM16/	RLA File :03/95/040/00732/AM15/	Lic.No/Date:0310791623 02.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			


 अजय श्रीवास्तव AJAY SRIVASTAVA
 संयुक्त महानिदेशक/Joint DGFT
 निर्यात आयात प्रशासनिक
 Directorate General of Foreign Trade
 प्रमुख कार्यालय/Chief. of Commerce
 नई दिल्ली/New Delhi

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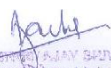
Case No.:34/2/83-ALC1/2015	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved										
HQ File :01/83/050/00107/AM16/	RLA File :03/95/040/00644/AM15/	Lic.No/Date:0310791599 02.12.2014	Defer Date:										
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/63/2013-PC-II dated 25.08.2015, the Committee decided to approve the case as under :-													
<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td rowspan="2">Antistatic coning oil</td><td rowspan="2">1 kg.</td><td>Base oil</td><td>0.915</td></tr><tr><td>Emulsifier namely ethoxylated nonyl phenol</td><td>0.105</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	Antistatic coning oil	1 kg.	Base oil	0.915	Emulsifier namely ethoxylated nonyl phenol	0.105
Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.										
Antistatic coning oil	1 kg.	Base oil	0.915										
		Emulsifier namely ethoxylated nonyl phenol	0.105										
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.													

309	Case No.:2/15/83-ALC1/2014	Party Name: SUDEEP PHARMA LTD.,	Meet No/Date: 8/83-ALC1/2015 16.09.2015	Status: Case Deferred
	HQ File :01/83/050/00498/AM15/	RLA File :34/24/040/00144/AM15/	Lic.No/Date: 3410040750 03.12.2014	Defer Date: 21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

310	Case No.:24/2/83-ALC1/2015	Party Name: NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date: 8/83-ALC1/2015 16.09.2015	Status: Case Deferred
	HQ File :01/83/050/00097/AM16/	RLA File :03/95/040/00536/AM15/	Lic.No/Date: 0310791654 03.12.2014	Defer Date: 21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

311	Case No.:36/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 8/83-ALC1/2015 16.09.2015	Status: Case Deferred
	HQ File :01/83/050/00109/AM16/	RLA File :03/95/040/00734/AM15/	Lic.No/Date: 0310791635 03.12.2014	Defer Date: 21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

312	Case No.:3/15/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date: 8/83-ALC1/2015 16.09.2015	Status: Case Deferred
	HQ File :01/83/050/00499/AM15/	RLA File :17/24/040/00140/AM15/	Lic.No/Date: 1710005994 04.12.2014	Defer Date: 21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

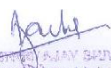

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 Ministry of Commerce
 New Delhi

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Case No.:38/2/83-ALC1/2015	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00111/AM16/	RLA File :03/95/040/00747/AM15/	Lic.No/Date:0310791704 04.12.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/113/2015-TSW dated 03.07.2015, the Committee decided to approve the case as under :-			
Export Item No. : Printing Inks in various colours such as Yellow / Megenta/ Cyan/ Black/ Green/ Light Cyan/ Light Magenta / Light Black/ Flush / White / Orange / Red Etc. (Consisting of Minimum pigment 4.16% and solid resin content minimum 3.13%)			
Quantity : 1 litre			
Import Items :			
S. No.	Item Description	Quantity (Kg)	
1	Relevant Solvent Solvents such as Mono/Di/Tri/ Tetra Alkylene Glycol Mono/Di/Tri/Tetra Alkyl ethers and their esters / acetates, Lactones, Ketones, Alcohols etc.	0.90	
2	Relevant Pigments / various pigment Pigments Preparation (on 100% Pigment content, Average Pigment Preparation content is 40-60% Pigment) of all colours such as red, magenta, golden yellow, lemon yellow, cyan, blue, orange. Pink, black & of various chemistries such as classical, high performance, quinacridone etc.	0.0429	
3	Relevant Resin of Various chemistries such as Vinyl Acetate-Vinyl Chloride Copolymer Chemistry, Poly Vinyl Butyrate Chemistry, Acrylic Resins, Polyester Resin system etc	0.0322	
4	Dispersing Agent, Hindered Amine L.S. UV Absorbers, UV Light Stabilizers	0.0167	
5	Filler Elements (Cartridges) of 10/20 inch Length of various Pore Sizes (0.2,0.45, 1.00 Micron)	0.010323.no.	
6	Zirconia Coated Yttrium Ceramic Beads (0.2, 0.3 to 0.5 mm size)	0.000214 kg	
Note:- The above norms are subject to compliance of Notification 31 (RE-2013) dated 1st August 2013 and Notification No.90 (RE-2013) dated 21st August 2014 of Ministry of Commerce and Industry, Department of Commerce.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

314	Case No.:39/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00112/AM16/	RLA File :03/95/040/00745/AM15/	Lic.No/Date:0310791701 04.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

315	Case No.:47/2/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310791699	Defer


 Anil Kumar
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 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	:01/83/050/00120/AM16/	:03/94/040/00828/AM15/	04.12.2014	Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

316	Case No.:66/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00396/AM16/	RLA File :17/24/040/00145/AM15/	Lic.No/Date:1710005999 10.12.2014	Defer Date:21.10.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

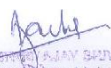
317	Case No.:67/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00397/AM16/	RLA File :17/24/040/00143/AM15/	Lic.No/Date:1710005997 10.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

318	Case No.:68/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00398/AM16/	RLA File :17/24/040/00146/AM15/	Lic.No/Date:1710006000 10.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

319	Case No.:37/2/83-ALC1/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00110/AM16/	RLA File :03/95/040/00264/AM15/	Lic.No/Date:0310791994 15.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

320	Case No.:39/4/83-ALC1/2015	Party Name:ROCKWOOL (INDIA) LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00198/AM16/	RLA File :09/24/040/00494/AM15/	Lic.No/Date:0910061389 15.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

321	Case No.:62/6/83-	Party Name:ESTEEM	Meet No/Date:8/83-	Status:Case
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 Directorate General of Foreign Trade
 New Delhi

	ALC1/2015	INDUSTRIES PVT. LTD,	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00392/AM16/	RLA File :17/24/040/00147/AM15/	Lic.No/Date:1710006002 15.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

322	Case No.:64/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00394/AM16/	RLA File :17/24/040/00148/AM15/	Lic.No/Date:1710006003 15.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

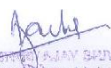
323	Case No.:87/15/83- ALC1/2014	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

324	Case No.:40/4/83- ALC1/2015	Party Name:OREM ACCESS BIO. INC	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00199/AM16/	RLA File :09/24/040/00506/AM15/	Lic.No/Date:0910061391 16.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

325	Case No.:5/2/83- ALC1/2015	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00078/AM16/	RLA File :05/23/040/00410/AM15/	Lic.No/Date:0510392482 18.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

326	Case No.:16/2/83- ALC1/2015	Party Name:RELIABLE SERVICES,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00089/AM16/	RLA File :07/24/040/00316/AM15/	Lic.No/Date:0710107219 18.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 21.10.2015.			

327	Case No.:52/2/83-	Party Name:CAMPHOR	Meet No/Date:8/83-	Status:Case
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	ALC1/2015	& ALLIED PRODUCTS LIMITED,	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00125/AM16/	RLA File :03/94/040/00898/AM15/	Lic.No/Date:0310792263 22.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

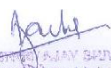
328	Case No.:3/4/83- ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00162/AM16/	RLA File :08/24/040/00350/AM15/	Lic.No/Date:0810134122 22.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

329	Case No.:53/2/83- ALC1/2015	Party Name:DUCOL ORGANICS AND COLOURS PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00126/AM16/	RLA File :03/94/040/00916/AM15/	Lic.No/Date:0310792353 24.12.2014	Defer Date:21.10.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

330	Case No.:77/17/83- ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00687/AM15/	RLA File :05/23/040/00446/AM15/	Lic.No/Date:0510392595 26.12.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

331	Case No.:51/6/83- ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00381/AM16/	RLA File :03/95/040/00769/AM15/	Lic.No/Date:0310792433 29.12.2014	Defer Date:21.10.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

332	Case No.:7/2/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00080/AM16/	RLA File :05/24/040/00458/AM15/	Lic.No/Date:0510392617 30.12.2014	Defer Date:21.10.2015


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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			
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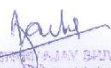
333	Case No.:79/2/83-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00152/AM16/	RLA File :03/94/040/00822/AM15/	Lic.No/Date:0310792456 30.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

334	Case No.:60/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00133/AM16/	RLA File :03/95/040/00778/AM15/	Lic.No/Date:0310792516 31.12.2014	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

335	Case No.:78/17/83-ALC1/2014	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00688/AM15/	RLA File :05/24/040/00416/AM15/	Lic.No/Date:0510392665 01.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

336	Case No.:10/2/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00083/AM16/	RLA File :04/24/040/00251/AM15/	Lic.No/Date:0410159948 01.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

337	Case No.:14/2/83-ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00087/AM16/	RLA File :02/24/040/00194/AM15/	Lic.No/Date:0210205411 02.01.2015	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acetamiprid 20% SP	1 kg.	Acetamiprid Tech	0.200 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

338	Case No.:15/2/83-ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00088/AM16/	RLA File :02/24/040/00195/AM15/	Lic.No/Date:0210205412 02.01.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Pretilachlor 50% EC	1 litre	Pretilachlor Tech 95% EC	0.526 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

339	Case No.:32/2/83-ALC1/2015	Party Name:GLOBE EXPORTS CORPORATION	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00105/AM16/	RLA File :29/24/040/00010/AM15/	Lic.No/Date:2910025188 02.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 21.10.2015.			

340	Case No.:67/4/83-ALC1/2015	Party Name:SONALI POLYMERS PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00226/AM16/	RLA File :13/24/040/00040/AM15/	Lic.No/Date:1310047750 02.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

341	Case No.:65/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00138/AM16/	RLA File :03/95/040/00509/AM15/	Lic.No/Date:0310792617 06.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

342	Case No.:5/4/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00164/AM16/	RLA File :05/23/040/00461/AM15/	Lic.No/Date:0510392704 06.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 21.10.2015.			

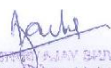
343	Case No.:47/4/83-ALC1/2015	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00206/AM16/	RLA File :09/24/040/00562/AM15/	Lic.No/Date:0910061496 06.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

344	Case No.:26/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00802/AM15/	RLA File :30/24/040/00047/AM15/	Lic.No/Date:3010103328 07.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

345	Case No.:58/2/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00131/AM16/	RLA File :03/95/040/00748/AM15/	Lic.No/Date:0310792653 07.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 21.10.2015.			

346	Case No.:59/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00132/AM16/	RLA File :03/95/040/00840/AM15/	Lic.No/Date:0310792644 07.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 21.10.2015.			

347	Case No.:66/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00139/AM16/	RLA File :03/95/040/00744/AM15/	Lic.No/Date:0310792643 07.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			


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	The case is re-listed for 21.10.2015.
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348	Case No.:4/4/83-ALC1/2015	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00163/AM16/	RLA File :05/23/040/00459/AM15/	Lic.No/Date:0510392713 07.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

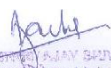
349

Case No.:6/4/83-ALC1/2015	Party Name:JINDAL PHOTO LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00165/AM16/	RLA File :05/23/040/00456/AM15/	Lic.No/Date:0510392731 07.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/42/2015-TSW dated 19.08.2015, the Committee decided to approve the case as under :-			
Export Item No.1 : Photo Print Kit 7000/6R			
Quantity : 2000 number			
Import Items :			
S. No.	Item Description	Quantity recommended	
1.	Wide Rolls of Thermal Photo paper 7000	Net + 2.5%	
2.	Photographic Ink Cartridges 7000	Net to Net	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

350	Case No.:8/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00167/AM16/	RLA File :02/24/040/00198/AM15/	Lic.No/Date:0210205430 08.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

351	Case No.:15/4/83-ALC1/2015	Party Name:GLOBAL GLORY	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00174/AM16/	RLA File :05/23/040/00468/AM15/	Lic.No/Date:0510392769 08.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 11.08.2015. The case is re-listed for 21.10.2015.			

352	Case No.:66/4/83-ALC1/2015	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
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HQ File :01/83/050/00225/AM16/	RLA File :03/94/040/00862/AM15/	Lic.No/Date:0310792674 08.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/63/2013-PC-II dated 25.08.2015, the Committee decided to approve the case as under :-			
Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Aromatic Sovlent (Garasol 150)	1 kg.	Heavy Aromatic	1.1
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

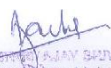
353	Case No.:69/2/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00142/AM16/	RLA File :03/95/040/00144/AM15/	Lic.No/Date:0310792792 09.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

354	Case No.:78/2/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00151/AM16/	RLA File :03/95/040/00664/AM15/	Lic.No/Date:0310792790 09.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

355	Case No.:82/6/83- ALC1/2015	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00413/AM16/	RLA File :34/24/040/00272/AM15/	Lic.No/Date:3410040866 12.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 21.10.2015.			

356	Case No.:1/4/83- ALC1/2015	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00160/AM16/	RLA File :02/24/040/00192/AM15/	Lic.No/Date:0210205439 13.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 31.07.2015. The case is re-listed for 21.10.2015.			

357	Case No.:12/4/83- ALC1/2015	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00171/AM16/	RLA File :25/24/040/00004/AM15/	Lic.No/Date:2510004386 13.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-			


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	listed for 21.10.2015.
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	Case No.:11/2/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
358	HQ File :01/83/050/00084/AM16/	RLA File :04/24/040/00256/AM15/	Lic.No/Date:0410160033 14.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 21.10.2015.			

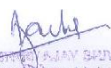
	Case No.:64/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
359	HQ File :01/83/050/00137/AM16/	RLA File :03/95/040/00844/AM15/	Lic.No/Date:0310792907 14.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:19/4/83-ALC1/2015	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
360	HQ File :01/83/050/00178/AM16/	RLA File :07/24/040/00368/AM15/	Lic.No/Date:0710107426 14.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:10/4/83-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
361	HQ File :01/83/050/00169/AM16/	RLA File :05/23/040/00443/AM15/	Lic.No/Date:0510392839 15.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:14/4/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
362	HQ File :01/83/050/00173/AM16/	RLA File :05/23/040/00472/AM15/	Lic.No/Date:0510392832 15.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 21.10.2015.			

	Case No.:16/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
363	HQ File	RLA File	Lic.No/Date:0210205450	Defer


 अजय कुमार AJAY KUMAR
 संयुक्त महानिदेशक/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 सचिव, विदेशी व्यापार, भारत सरकार
 New Delhi

:01/83/050/00175/AM16/	:02/24/040/00201/AM15/	15.01.2015	Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

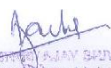
364	Case No.:17/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00176/AM16/	RLA File :02/24/040/00199/AM15/	Lic.No/Date:0210205451 15.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

365	Case No.:68/4/83-ALC1/2015	Party Name:STYLAM INDUSTRIES LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00227/AM16/	RLA File :22/24/040/00087/AM15/	Lic.No/Date:2210015168 15.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 21.10.2015.			

366

Case No.:67/2/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00140/AM16/	RLA File :03/95/040/00865/AM15/	Lic.No/Date:0310792985 16.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Yapox RA 101 -4- Octyl-N (4- Octyl Phenyl) Benzenamine	1 Kg.	1. Diphenylamine	0.405 Kg.
		2. Di-Isobutylene	0.680 Kg.
		3. Activated Clay	0.220 Kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

367	Case No.:22/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00181/AM16/	RLA File :02/24/040/00204/AM15/	Lic.No/Date:0210205457 16.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			


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368	Case No.:38/4/83-ALC1/2015	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00197/AM16/	RLA File :09/24/040/00566/AM15/	Lic.No/Date:0910061534 16.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

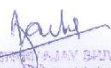
369	Case No.:44/4/83-ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00203/AM16/	RLA File :09/24/040/00571/AM15/	Lic.No/Date:0910061533 16.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

370	Case No.:72/2/83-ALC1/2015	Party Name:SARAF CHEMICALS PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00145/AM16/	RLA File :03/95/040/00853/AM15/	Lic.No/Date:0310793037 19.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

371	Case No.:23/4/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00182/AM16/	RLA File :05/23/040/00474/AM15/	Lic.No/Date:0510392922 19.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

372	Case No.:24/4/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00183/AM16/	RLA File :05/23/040/00473/AM15/	Lic.No/Date:0510392921 19.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

373	Case No.:75/4/83-ALC1/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00234/AM16/	RLA File :03/95/040/00873/AM15/	Lic.No/Date:0310793072 19.01.2015	Defer Date:21.10.2015


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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			
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374	Case No.:73/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00403/AM16/	RLA File :17/24/040/00166/AM15/	Lic.No/Date:1710006029 19.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 21.10.2015.			

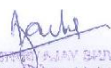
375	Case No.:63/2/83-ALC1/2015	Party Name:MONOPOL COLORS INDIA PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00136/AM16/	RLA File :03/95/040/00836/AM15/	Lic.No/Date:0310793131 20.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

376	Case No.:70/2/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00143/AM16/	RLA File :03/95/040/00879/AM15/	Lic.No/Date:0310793134 20.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

377	Case No.:76/2/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00149/AM16/	RLA File :03/94/040/00961/AM15/	Lic.No/Date:0310793130 20.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 07.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

378	Case No.:2/4/83-ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00161/AM16/	RLA File :08/24/040/00384/AM15/	Lic.No/Date:0810134359 20.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 31.07.2015. The case is re-listed for 21.10.2015.			

379	Case No.:13/4/83-ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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	HQ File :01/83/050/00172/AM16/	RLA File :08/24/040/00383/AM15/	Lic.No/Date:0810134358 20.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

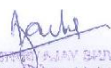
	Case No.:21/4/83- ALC1/2015	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPER IA INTL CO)	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
380	HQ File :01/83/050/00180/AM16 /	RLA File :07/24/040/00363/AM15/	Lic.No/Date:07101074 76 20.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:72/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
381	HQ File :01/83/050/00402/AM16/	RLA File :17/24/040/00170/AM15/	Lic.No/Date:1710006032 20.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.09.2015. The case is re-listed for 21.10.2015.			

	Case No.:74/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
382	HQ File :01/83/050/00404/AM16/	RLA File :17/24/040/00172/AM15/	Lic.No/Date:1710006034 20.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 2.09.2015. The case is re-listed for 21.10.2015.			

	Case No.:69/4/83- ALC1/2015	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
383	HQ File :01/83/050/00228/AM16/	RLA File :33/24/040/00017/AM15/	Lic.No/Date:3310030167 21.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 21.10.2015.			

	Case No.:75/2/83- ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Approved
384	HQ File :01/83/050/00148/AM16/	RLA File :03/95/040/00875/AM15/	Lic.No/Date:0310793192 22.01.2015	Defer Date:


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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/7/2014-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Prallethrin Technical	1 kg	1. Chrysanthemic Acid Chloride	0.689 kg
		2. Prallethlone Alcohol	0.532 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

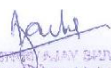
385	Case No.:80/2/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00153/AM16/	RLA File :03/95/040/00837/AM15/	Lic.No/Date:0310793190 22.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

386	Case No.:54/2/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00127/AM16/	RLA File :03/94/040/00966/AM15/	Lic.No/Date:0310793234 23.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

387	Case No.:81/2/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00154/AM16/	RLA File :03/94/040/00989/AM15/	Lic.No/Date:0310793232 23.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

388	Case No.:7/4/83-ALC1/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00166/AM16/	RLA File :08/24/040/00393/AM15/	Lic.No/Date:0810134391 23.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

389	Case No.:20/4/83-ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00179/AM16/	RLA File :06/24/040/00031/AM15/	Lic.No/Date:0610038044 23.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			


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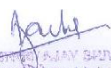
390	Case No.:27/4/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00186/AM16/	RLA File :05/23/040/00489/AM15/	Lic.No/Date:0510392984 23.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 21.10.2015.			

391	Case No.:35/4/83-ALC1/2015	Party Name:SCARLET PRINTS LLP	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00194/AM16/	RLA File :08/24/040/00392/AM15/	Lic.No/Date:0810134392 23.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 21.10.2015.			

392	Case No.:72/4/83-ALC1/2015	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved								
	HQ File :01/83/050/00231/AM16/	RLA File :03/94/040/00944/AM15/	Lic.No/Date:0310793274 23.01.2015	Defer Date:								
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/11/2010-PC-II dated 09.09.2015, the Committee decided to approve the case as under :-											
	<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td>Aromatic Sovlent (Garasol 200)</td><td>1 kg.</td><td>Heavy Aromatic</td><td>1.05</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	Aromatic Sovlent (Garasol 200)	1 kg.	Heavy Aromatic	1.05
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.								
Aromatic Sovlent (Garasol 200)	1 kg.	Heavy Aromatic	1.05									
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.												

393	Case No.:77/4/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00236/AM16/	RLA File :05/24/040/00509/AM15/	Lic.No/Date:0510392990 27.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

394	Case No.:24/6/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00354/AM16/	RLA File :03/94/040/01009/AM15/	Lic.No/Date:0310793294 27.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA			


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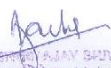
	has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 01.09.2015. The case is re-listed for 21.10.2015.
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395	Case No.:25/6/83-ALC1/2015	Party Name:DEVANSHI DYESTUFF	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00355/AM16/	RLA File :03/94/040/00939/AM15/	Lic.No/Date:0310793296 27.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.08.2015. The case is re-listed for 21.10.2015.			

396	Case No.:62/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00135/AM16/	RLA File :03/95/040/00845/AM15/	Lic.No/Date:0310793343 28.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 21.10.2015.			

397	Case No.:32/4/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00191/AM16/	RLA File :02/24/040/00211/AM15/	Lic.No/Date:0210205485 28.01.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

398	Case No.:65/4/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00224/AM16/	RLA File :03/95/040/00874/AM15/	Lic.No/Date:0310793344 28.01.2015	Defer Date:


 अजय कुमार AJAY KUMAR
 संयुक्त निदेशक/Joint DGFT
 निदेशक, आयात एवं निर्यात
 Director General of Foreign Trade
 सचिव, विभाग/Secy. of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/90/2012-PC-II dated 09.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
POLYWHITE MASTER BATCH NET CONTENT 1) RELEVANT POLYMERS SUCH AS POLYTHYLENE NAMELY LLDPE (INJECTION MOULDING GRADE):1,800.00 KILOGRAM 2) RELEVANT POLYMERS SUCH AS POLYTHYLENE NAMELY HDPE (INJECTIONS MOULDING GRADE) : 2,200.00 KILOGRAM 3) RELEVANT POLYMERS SUCH AS POLYPROPYLENE (INJECTION MOULDING GRADE) : 1,800.000 KILOGRAM 4) RELEVANT POLYMERS SUCH AS POLYPROPYLENE COPOLYMERS : 3,437.505 KILOGRAM 5) TITANIUM DIOXIDE (RUTILE GRADE) :124,990 KILOGRAM 6) OPTICAL BRIGHTNER: 12.505 KILOGRAM 7) DISPERSING AGENT NAMELY LUBRICANT (PLASTIPET) : 325.000 KILOGRAM 8) EXTENDER NAMELY CALCIUM CARBONATE : 28,500.000 KILOGRAM 9) EXTENDER NAMELY TALC : 11.750.000 KILOGRAM 10) ADDITIVE NAMELY ANTIOXIDANT ; 50.000 KILOGRAM	1	RELEVANT POLYMERS SUCH AS POLYTHYLENE NAMELY LLDPE (INJECTION MOULDING GRADE)	1.03 K.G. K.G. content in the export product
		RELEVANT POLYMERS SUCH AS POLYTHYLENE NAMELY HDPE (INJECTION MOULDING GRADE)	1.03- do-
		RELEVANT POLYMERS SUCH AS POLYPROPYLENE (INJECTION MOULDING GRADE)	1.03- do-
		RELEVANT POLYMERS SUCH AS POLYPROPYLENE COPOLYMERS	1.03- do-
		TITANIUM DIOXIDE (RUTILE GRADE)	1.03- do-
		OPTICAL BRIGHTNER	1.03- do-
		DISPERSING AGENT NAMELY LUBRICANT (PLASTIPET)	1.03- do-
		EXTENDER NAMELY CALCIUM CARBONATE	1.03- do-
		EXTENDER NAMELY TALC	1.03- do-
		ADDITIVE NAMELY ANTIOXIDANT	1.03- do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

399	Case No.:78/4/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00237/AM16/	RLA File :05/24/040/00508/AM15/	Lic.No/Date:0510393003 28.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

400	Case No.:26/6/83- ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310793396	Defer

[Signature]
 जे.एन. शर्मा J.N. SHARMA
 संयुक्त सचिव/Joint DGFT
 निर्यात आयात प्रशासनिक
 Directorate General of Foreign Trade
 प्रशासन विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

:01/83/050/00356/AM16/	:03/94/040/00968/AM15/	29.01.2015	Date:21.10.2015
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

401

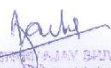
Case No.:3/2/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00076/AM16/	RLA File :03/94/040/00717/AM15/	Lic.No/Date:0310793427 30.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Syndet Noodles (Galaxy- SN 8523)	1 kg.	1. Lauryl Alcohol	0.1763 kg.
		2. Maleic Anhydride	0.0497 kg.
		3. Ceto Stearyl Alcohol	0.0946 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

402	Case No.:62/4/83-ALC1/2015	Party Name:ASIATIC INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00221/AM16/	RLA File :08/24/040/00387/AM15/	Lic.No/Date:0810134455 30.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

403	Case No.:80/4/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00239/AM16/	RLA File :05/24/040/00517/AM15/	Lic.No/Date:0510393036 30.01.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nana Lal). The case re-listed for 21.10.2015.			

404	Case No.:22/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00352/AM16/	RLA File :03/94/040/00625/AM15/	Lic.No/Date:0310793437 30.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 21.10.2015.			

405	Case No.:23/6/83-	Party Name:GALAXY	Meet No/Date:8/83-	Status:Case
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	ALC1/2015	SURFACTANTS LTD.,	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00353/AM16/	RLA File :03/94/040/00907/AM15/	Lic.No/Date:0310793435 30.01.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 21.10.2015.			

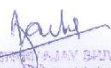
406	Case No.:8/6/83- ALC1/2015	Party Name:RALLIS INDIA LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00338/AM16/	RLA File :03/95/040/00790/AM15/	Lic.No/Date:0310793479 02.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 01.09.2015. The case is re-listed for 21.10.2015.			

407	Case No.:47/6/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00377/AM16/	RLA File :03/95/040/00653/AM15/	Lic.No/Date:0310793481 02.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

408	Case No.:82/2/83- ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date:0310793543 03.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case re-listed for 21.10.2015.			

409	Case No.:53/4/83- ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00212/AM16/	RLA File :02/24/040/00213/AM15/	Lic.No/Date:0210205513 04.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

410	Case No.:71/4/83- ALC1/2015	Party Name:C AND E LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00230/AM16/	RLA File :22/24/040/00037/AM15/	Lic.No/Date:2210015185 04.02.2015	Defer Date:21.10.2015


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	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			
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411	Case No.:5/6/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00335/AM16/	RLA File :03/95/040/00620/AM15/	Lic.No/Date:0310793575 04.02.2015	Defer Date: 21.10.2015
	Decision: Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 16.09.2015.			

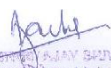
412	Case No.:7/6/83-ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00337/AM16/	RLA File :03/95/040/00772/AM15/	Lic.No/Date:0310793571 04.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 01.09.2015. The case is re-listed for 21.10.2015.			

413	Case No.:28/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00187/AM16/	RLA File :08/24/040/00345/AM15/	Lic.No/Date:0810134508 05.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

414	Case No.:29/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00188/AM16/	RLA File :08/24/040/00326/AM15/	Lic.No/Date:0810134507 05.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

415	Case No.:24/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00800/AM15/	RLA File :30/24/040/00054/AM15/	Lic.No/Date:3010103366 06.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015..			

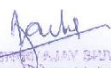
416	Case No.:38/6/83-ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:1010059008	Defer


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:01/83/050/00368/AM16/	:10/24/040/00108/AM15/	06.02.2015	Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

417

Case No.:48/6/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00378/AM16/	RLA File :03/95/040/00915/AM15/	Lic.No/Date:0310793683 06.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/31/2015-TSW dated 04.09.2015, the Committee decided to approve the case as under :-			
Export Item : Pigment Yellow UV paper Concentrate (Pigment Content 27 +/- 1 % Resin content 64 +/- 1%)			
Quantity : 1 Kg			
Import Items :			
S. No.	Item Description	Quantity recommended	
1	Pigment Yellow 174 (or its Raw material of Pigment Yellow 174)	-	
2	1a) 3,3 Dichlorobenzidine	0.0634	
3	1b) Acetoacetmetaxylidide	0.09577	
4	1c) Acetoacetorthotoludide	0.01545	
5	1d) Sodium Nitrite	0.03840	
6	1e) Sulfamic Acid	0.02540	
7	1f)Caustic Soda Lye -48%	0.19320	
8	1g) Acetic Acid	0.05800	
9	1h) Gum Rosin	0.1065	
10	Polyester acrylate (Di Trimethylol Propane Based) (or its Raw material of Polyester acrylate (Di Trimethylol Propane Based)	-	
11	2a) Acrylic Acid	0.1767	
12	2b) Dimer Acid	0.0316	
13	2c) Pthalic Anhydride	0.0286	
14	2d) Di Tri Methyl Propane	0.1823	
15	Epoxy acrylate (or its raw material of Epoxy acrylate)	-	
16	3a) Acrylic Acid	0.0598	
17	3b) Eposy Resins	0.1573	
18	3c) Mono Ethyl Hydro Quinone	0.0016	
19	3d) Benzyl Dimethyl Amine	0.00108	
20	3e) Glyceryl Propoxy Triacrylate	0.0518	
21	Trimethylol Propane Ethoxy Tri Acrylate (TMPEOTA)	0.07900	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


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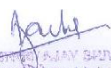
418	Case No.:33/4/83-ALC1/2015	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00192/AM16/	RLA File :05/24/040/00530/AM15/	Lic.No/Date:0510393117 09.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

419	Case No.:50/4/83-ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00209/AM16/	RLA File :56/24/040/00049/AM15/	Lic.No/Date:5610004537 09.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

420	Case No.:51/4/83-ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00210/AM16/	RLA File :56/24/040/00001/AM15/	Lic.No/Date:5610004536 09.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 11.08.2015. The case is re-listed for 21.10.2015.			

421	Case No.:52/4/83-ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00211/AM16/	RLA File :56/24/040/00054/AM15/	Lic.No/Date:5610004535 09.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

422	Case No.:6/6/83-ALC1/2015	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
	HQ File :01/83/050/00336/AM16/	RLA File :03/95/040/00707/AM15/	Lic.No/Date:0310793718 09.02.2015	Defer Date:


 अजय कुमार AJAY KUMAR
 संयुक्त सचिव/Joint DGFT
 निदेश आयात प्रतिनिधित्व
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief, of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/5/2012-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Textile Finishing Agents: Kleerix NAC Liquid/SHAQ- FN Liquid/Geracid 100 Liquid/ Ecodye Liquid/ Deepacid Liquid/ Product Gan Liquid	1 kg	1. SATURATED ACYCLIC ORGANIC ACID (METHANE CARBOXYLIC ACID/GLACIAL ACETIC ACID)	0.503 kg.
		2. MONO CARBOXYLIC ACID (METHANOIC ACID/FORMIC ACID)	0.200 kg.
		3. HDPE GRANULES	As per packing policy

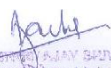
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

423

Case No.:48/4/83-ALC1/2015	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00207/AM16/	RLA File :56/24/040/00015/AM15/	Lic.No/Date:5610004541 10.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter dated 16.09.2015, the Committee decided to approve the case as under :-			
Export Item : Filter Bags made of Woven Fibre Glass coated with POLYTETRAFLUOROETHYLENE 750 Gms/m 2 & PTFE Membrane laminated Glass Fiber Bag Total net content of import Item i.e. FA 304(600 GSM PTFE) width 65 (Woven Fiber Glass Fabric- 6600 MTR			
Quantity : 1100 number			
Import Items :			
S. No.	Item sought to be imported Duty Free	Quantity in metre	
	FA 304(600 GSM PTFE) width 65 Woven Fiber Glass Fabric (for Industrial use)	Net + 3%	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

424	Case No.:49/4/83-ALC1/2015	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00208/AM16/	RLA File :56/24/040/00016/AM15/	Lic.No/Date:5610004542 10.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 03.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 21.10.2015.			

425	Case No.:63/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810134564	Defer


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	:01/83/050/00222/AM16/	:08/24/040/00352/AM15/	10.02.2015	Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.				

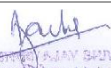
426	Case No.:64/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00223/AM16/	RLA File :08/24/040/00354/AM15/	Lic.No/Date:0810134563 10.02.2015	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.				

427	Case No.:30/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00189/AM16/	RLA File :08/24/040/00358/AM15/	Lic.No/Date:0810134578 11.02.2015	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.				

428

Case No.:31/4/83-ALC1/2015	Party Name:JINDAL PHOTO LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Approved
HQ File :01/83/050/00190/AM16/	RLA File :05/23/040/00451/AM15/	Lic.No/Date:0510393164 11.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No.7/42/15-TSW dated 19.08.2015, the Committee decided to approve the case as under :-			
Export Item : Photo Print Kit 7000/6R			
Quantity : 2000 number			
Import Items :			
S. No.	Item Description	Quantity recommended	
	Wide Rolls of Thermal Photo Paper 7000	Net + 2.5%	
	Photographic Ink Cartridges 7000	Net to net	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

429	Case No.:34/4/83-ALC1/2015	Party Name:SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00193/AM16/	RLA File :05/24/040/00515/AM15/	Lic.No/Date:0510393129 11.02.2015	Defer Date:21.10.2015
Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-				


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	listed for 21.10.2015.
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430	Case No.:46/4/83-ALC1/2015	Party Name:GRANITO BRUSHES PVT.LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00205/AM16/	RLA File :07/24/040/00388/AM15/	Lic.No/Date:0710107590 11.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

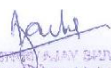
431	Case No.:60/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00219/AM16/	RLA File :08/24/040/00360/AM15/	Lic.No/Date:0810134577 11.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

432	Case No.:61/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00220/AM16/	RLA File :08/24/040/00359/AM15/	Lic.No/Date:0810134579 11.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

433	Case No.:79/4/83-ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00238/AM16/	RLA File :30/24/040/00053/AM15/	Lic.No/Date:3010103371 11.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

434	Case No.:9/6/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00339/AM16/	RLA File :03/95/040/00889/AM15/	Lic.No/Date:0310793802 11.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 21.10.2015.			

435	Case No.:14/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00344/AM16/	RLA File :03/94/040/00725/AM15/	Lic.No/Date:0310793798 11.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			


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436	Case No.:15/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00345/AM16/	RLA File :03/94/040/00682/AM15/	Lic.No/Date:0310793795 11.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 21.10.2015.			

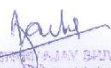
437	Case No.:16/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00346/AM16/	RLA File :03/94/040/00938/AM15/	Lic.No/Date:0310793766 11.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

438	Case No.:17/6/83-ALC1/2015	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00347/AM16/	RLA File :03/94/040/01036/AM15/	Lic.No/Date:0310793764 11.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

439	Case No.:25/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00801/AM15/	RLA File :30/24/040/00056/AM15/	Lic.No/Date:3010103372 12.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

440	Case No.:18/4/83-ALC1/2015	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00177/AM16/	RLA File :04/24/040/00279/AM15/	Lic.No/Date:0410160138 12.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

441	Case No.:42/4/83-ALC1/2015	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00201/AM16/	RLA File :05/24/040/00537/AM15/	Lic.No/Date:0510393180 12.02.2015	Defer Date:21.10.2015


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	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			
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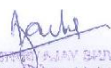
442	Case No.:1/6/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00331/AM16/	RLA File :03/95/040/00957/AM15/	Lic.No/Date:0310793859 12.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

443	Case No.:2/6/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00332/AM16/	RLA File :03/95/040/00951/AM15/	Lic.No/Date:0310793863 12.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

444	Case No.:10/6/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM16/	RLA File :03/95/040/00925/AM15/	Lic.No/Date:0310793843 12.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 09.09.2015. The case is re-listed for 21.10.2015.			

445	Case No.:11/6/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00341/AM16/	RLA File :03/95/040/00890/AM15/	Lic.No/Date:0310793841 12.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

446	Case No.:18/6/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00348/AM16/	RLA File :03/94/040/00592/AM15/	Lic.No/Date:0310793820 12.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from C&PC (PC Div) (OPS) and hard copy also sent to Deptt. of IPP (Nand Lal) on 5.10.2015 for providing comments. The case is re-listed for 21.10.2015.			


 अजय श्रीवास्तव AJAY SRIVASTAVA
 संयुक्त निदेशिका/ Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 निदेशक, विदेशी व्यापार, Dept. of Commerce
 नई दिल्ली/ New Delhi

447	Case No.:19/6/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00349/AM16/	RLA File :03/94/040/01046/AM15/	Lic.No/Date:0310793860 12.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 01.09.2015. The case is re-listed for 21.10.2015.			

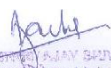
448	Case No.:71/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00401/AM16/	RLA File :17/24/040/00186/AM15/	Lic.No/Date:1710006048 12.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

449	Case No.:41/4/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00200/AM16/	RLA File :05/23/040/00391/AM15/	Lic.No/Date:0510393187 13.02.2015	Defer Date:21.10.2015
	Decision :DL dated 03.09.2015 issued by C&PC (PC Div) (OPS) and hard copy also sent to Deptt. of IPP (Nand Lal) on 5.10.2015 for providing comments. The case is re-listed for 21.10.2015.			

450	Case No.:69/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00399/AM16/	RLA File :17/24/040/00187/AM15/	Lic.No/Date:1710006049 13.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 21.10.2015.			

451	Case No.:43/4/83-ALC1/2015	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00202/AM16/	RLA File :05/23/040/00517/AM15/	Lic.No/Date:0510393196 16.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 21.10.2015.			

452	Case No.:59/4/83-ALC1/2015	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00218/AM16/	RLA File :05/23/040/00502/AM15/	Lic.No/Date:0510393244 16.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of DIPP (Nana Lal). The case is re-listed for			


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453	Case No.:4/6/83-ALC1/2015	Party Name:NOBLE PRINTING PRESS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00334/AM16/	RLA File :03/95/040/00937/AM15/	Lic.No/Date:0310793902 16.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 01.09.2015. The case is re-listed for 21.10.2015.			

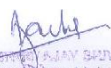
454	Case No.:3/6/83-ALC1/2015	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00333/AM16/	RLA File :03/95/040/00983/AM15/	Lic.No/Date:0310793926 18.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

455	Case No.:12/6/83-ALC1/2015	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00342/AM16/	RLA File :03/94/040/01061/AM15/	Lic.No/Date:0310793959 18.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 21.10.2015.			

456	Case No.:13/6/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00343/AM16/	RLA File :03/94/040/01030/AM15/	Lic.No/Date:0310793945 18.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

457	Case No.:23/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00799/AM15/	RLA File :30/24/040/00057/AM15/	Lic.No/Date:3010103374 19.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

458	Case No.:54/4/83-ALC1/2015	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
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	HQ File :01/83/050/00213/AM16/	RLA File :11/24/040/00014/AM15/	Lic.No/Date:1110028128 19.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 05.10.2015. The case is re-listed for 21.10.2015.			

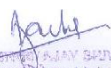
	Case No.:70/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
459	HQ File :01/83/050/00400/AM16/	RLA File :17/24/040/00193/AM15/	Lic.No/Date:1710006055 19.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:55/4/83- ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
460	HQ File :01/83/050/00214/AM16/	RLA File :05/23/040/00526/AM15/	Lic.No/Date:0510393331 20.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

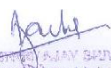
	Case No.:36/6/83- ALC1/2015	Party Name:VICTORY CHEMICALS	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
461	HQ File :01/83/050/00366/AM16/	RLA File :03/95/040/00226/AM15/	Lic.No/Date:0310794028 20.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

	Case No.:37/6/83- ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
462	HQ File :01/83/050/00367/AM16/	RLA File :03/95/040/00961/AM15/	Lic.No/Date:0310794056 23.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 21.10.2015.			

	Case No.:63/6/83- ALC1/2015	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
463	HQ File :01/83/050/00393/AM16/	RLA File :17/24/040/00194/AM15/	Lic.No/Date:1710006057 23.02.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			


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464	Case No.:21/6/83-ALC1/2015	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00351/AM16/	RLA File :03/94/040/01107/AM15/	Lic.No/Date:0310794094 24.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			
465	Case No.:44/6/83-ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00374/AM16/	RLA File :03/95/040/00869/AM15/	Lic.No/Date:0310794208 26.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			
466	Case No.:45/6/83-ALC1/2015	Party Name:RAVI DYEWARE CO.LTD.,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00375/AM16/	RLA File :03/95/040/00892/AM15/	Lic.No/Date:0310794214 26.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA). The case is re-listed for 21.10.2015.			
467	Case No.:46/6/83-ALC1/2015	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00376/AM16/	RLA File :03/95/040/01015/AM15/	Lic.No/Date:0310794220 26.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 21.10.2015.			
468	Case No.:58/4/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00217/AM16/	RLA File :04/24/040/00026/AM15/	Lic.No/Date:0410160212 27.02.2015	Defer Date:21.10.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			
469	Case No.:20/6/83-ALC1/2015	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00350/AM16/	RLA File :03/94/040/01094/AM15/	Lic.No/Date:0310794250 27.02.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed on 21.10.2015.			
470	Case No.:1/19/83-	Party Name:VIC	Meet No/Date:8/83-	Status:Case


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	ALC1/2014	INDUSTRIES,	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00777/AM15/	RLA File :17/24/040/00201/AM15/	Lic.No/Date:1710006061 05.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

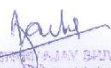
	Case No.:59/6/83- ALC1/2015	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
471	HQ File :01/83/050/00389/AM16/	RLA File :34/24/040/00318/AM15/	Lic.No/Date:3410041044 12.03.2015	Defer Date:21.10.2015
	Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

	Case No.:29/6/83- ALC1/2015	Party Name:ASIATIC INDUSTRIES	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
472	HQ File :01/83/050/00359/AM16/	RLA File :08/24/040/00443/AM15/	Lic.No/Date:0810134801 13.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

	Case No.:30/6/83- ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
473	HQ File :01/83/050/00360/AM16/	RLA File :08/24/040/00071/AM15/	Lic.No/Date:0810134788 13.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 21.10.2015.			

	Case No.:65/6/83- ALC1/2015	Party Name:VIC INDUSTRIES,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
474	HQ File :01/83/050/00395/AM16/	RLA File :17/24/040/00205/AM15/	Lic.No/Date:1710006067 16.03.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

	Case No.:31/6/83- ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
475	HQ File :01/83/050/00361/AM16/	RLA File :08/24/040/00433/AM15/	Lic.No/Date:0810134838 17.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA			


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	has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 21.10.2015.
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476	Case No.:32/6/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00362/AM16/	RLA File :08/24/040/00434/AM15/	Lic.No/Date:0810134836 17.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 21.10.2015.			

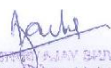
477	Case No.:33/6/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00363/AM16/	RLA File :08/24/040/00435/AM15/	Lic.No/Date:0810134837 17.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 21.10.2015.			

478	Case No.:27/6/83-ALC1/2015	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00357/AM16/	RLA File :08/24/040/00473/AM15/	Lic.No/Date:0810134842 18.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

479	Case No.:76/19/83-ALC1/2014	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00852/AM15/	RLA File :08/24/040/00437/AM15/	Lic.No/Date:0810134862 20.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015			

480	Case No.:42/6/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00372/AM16/	RLA File :08/24/040/00456/AM15/	Lic.No/Date:0810134867 20.03.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA). The case is re-listed for 21.10.2015.			

481	Case No.:49/6/83-	Party Name:ARIES DYE	Meet No/Date:8/83-	Status:Case
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	ALC1/2015	CHEM INDUSTRIES,	ALC1/2015 16.09.2015	Deferred
	HQ File :01/83/050/00379/AM16/	RLA File :08/24/040/00469/AM15/	Lic.No/Date:0810134869 20.03.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA). The case is re-listed for 21.10.2015			

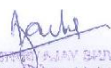
482	Case No.:54/6/83- ALC1/2015	Party Name:NU-CORK PRODUCTS(P) LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00384/AM16/	RLA File :05/24/040/00587/AM15/	Lic.No/Date:0510393670 20.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 21.10.2015.			

483	Case No.:58/6/83- ALC1/2015	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00388/AM16/	RLA File :34/24/040/00319/AM15/	Lic.No/Date:3410041067 20.03.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

484	Case No.:50/6/83- ALC1/2015	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00380/AM16/	RLA File :02/24/040/00233/AM15/	Lic.No/Date:0210205670 23.03.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 21.10.2015.			

485	Case No.:28/6/83- ALC1/2015	Party Name:UNITED CHEMIE PVT. LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00358/AM16/	RLA File :08/24/040/00398/AM15/	Lic.No/Date:0810134886 24.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 21.10.2015.			

486	Case No.:34/6/83- ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00364/AM16/	RLA File :02/24/040/00237/AM15/	Lic.No/Date:0210205694 27.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.09.2015. The case is re-listed for 21.10.2015.			


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487	Case No.:35/6/83-ALC1/2015	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00365/AM16/	RLA File :06/24/040/00038/AM15/	Lic.No/Date:0610038103 27.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 21.10.2015.			

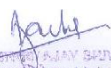
488	Case No.:55/6/83-ALC1/2015	Party Name:JINDAL PHOTO LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00385/AM16/	RLA File :05/23/040/00558/AM15/	Lic.No/Date:0510393765 27.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

489	Case No.:56/6/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00386/AM16/	RLA File :34/24/040/00343/AM15/	Lic.No/Date:3410041101 30.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

490	Case No.:57/6/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00387/AM16/	RLA File :34/24/040/00323/AM15/	Lic.No/Date:3410041105 30.03.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA). The case is re-listed for 21.10.2015.			

491	Case No.:4/8/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00525/AM16/	RLA File :03/94/040/01008/AM15/	Lic.No/Date:0310794998 30.03.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

492	Case No.:41/6/83-ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3010103450	Defer


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	:01/83/050/00371/AM16/	:30/24/040/00068/AM15/	31.03.2015	Date:21.10.2015
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.				

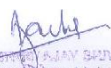
493	Case No.:53/6/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00383/AM16/	RLA File :05/24/040/00611/AM15/	Lic.No/Date:0510393813 31.03.2015	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.				

494	Case No.:60/6/83-ALC1/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00390/AM16/	RLA File :05/23/040/00582/AM15/	Lic.No/Date:0510393820 01.04.2015	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA) . The case is re-listed for 21.10.2015.				

495	Case No.:9/8/83-ALC1/2015	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00530/AM16/	RLA File :03/94/040/00027/AM16/	Lic.No/Date:0310795325 15.04.2015	Defer Date:21.10.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.				

496	Case No.:1/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00074/AM16/	RLA File :09/24/040/00655/AM15/	Lic.No/Date:0910061901 20.04.2015	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 21.10.2015.				

497	Case No.:2/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00075/AM16/	RLA File :09/24/040/00656/AM15/	Lic.No/Date:0910061902 20.04.2015	Defer Date:21.10.2015
Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 21.10.2015.				


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 Director General of Foreign Trade
 निदेशक, बाह्य व्यापार
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498	Case No.:1/8/83-ALC1/2015	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00522/AM16/	RLA File :03/94/040/01198/AM15/	Lic.No/Date:0310795425 20.04.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 23.09.2015. The case is re-listed for 21.10.2015.			

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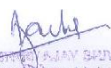
499	Case No.:43/6/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00373/AM16/	RLA File :04/24/040/00001/AM16/	Lic.No/Date:0410160434 23.04.2015	Defer Date:21.10.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

500	Case No.:4/2/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00077/AM16/	RLA File :09/24/040/00016/AM16/	Lic.No/Date:0910061936 27.04.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

501	Case No.:83/2/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00156/AM16/	RLA File :09/24/040/00687/AM15/	Lic.No/Date:0910061938 28.04.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 09.09.2015. The case is re-listed for 21.10.2015.			

502	Case No.:74/4/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00233/AM16/	RLA File :05/23/040/00041/AM16/	Lic.No/Date:0510394181 08.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

503	Case No.:7/8/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310795780	Defer


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	:01/83/050/00528/AM16/	:03/94/040/00097/AM16/	08.05.2015	Date:21.10.2015
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div)(OPS) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.				

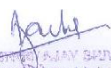
504	Case No.:8/8/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00529/AM16/	RLA File :03/94/040/00096/AM16/	Lic.No/Date:0310795778 08.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div)(OPS) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

505	Case No.:5/8/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00526/AM16/	RLA File :03/95/040/00023/AM16/	Lic.No/Date:0310795875 13.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div)(OPS) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

506	Case No.:10/8/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00531/AM16/	RLA File :03/95/040/00082/AM16/	Lic.No/Date:0310796153 22.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div)(OPS) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

507	Case No.:81/6/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00412/AM16/	RLA File :09/24/040/00031/AM16/	Lic.No/Date:0910062075 26.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

508	Case No.:6/8/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00527/AM16/	RLA File :03/94/040/00076/AM16/	Lic.No/Date:0310796188 26.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA			


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 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक, आयात, सहायक निदेशक
 Directorate General of Foreign Trade
 सहायक निदेशक / Asst. Dir. of Commerce
 नई दिल्ली / New Delhi

	has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			
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509	Case No.:61/6/83-ALC1/2015	Party Name:CANBERRA CHEMICALS.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00391/AM16/	RLA File :34/24/040/00051/AM16/	Lic.No/Date:3410041252 28.05.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 01.09.2015. The case is re-listed for 21.10.2015.			

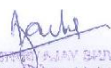
510	Case No.:78/6/83-ALC1/2015	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00408/AM16/	RLA File :05/23/040/00078/AM16/	Lic.No/Date:0510394421 03.06.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 21.10.2015.			

511	Case No.:83/6/83-ALC1/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00414/AM16/	RLA File :03/95/040/00040/AM16/	Lic.No/Date:0310796395 03.06.2015	Defer Date:21.10.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 21.10.2015.			

512	Case No.:73/4/83-ALC1/2015	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00232/AM16/	RLA File :03/94/040/00090/AM16/	Lic.No/Date:0310796427 04.06.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

513	Case No.:12/8/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00533/AM16/	RLA File :03/94/040/00120/AM16/	Lic.No/Date:0310796754 23.06.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

514	Case No.:52/6/83-ALC1/2015	Party Name:LAKE CHEMICALS PRIVATE	Meet No/Date:8/83-ALC1/2015	Status:Case Deferred
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 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

		LIMITED	16.09.2015	
	HQ File :01/83/050/00382/AM16/	RLA File :07/24/040/00074/AM16/	Lic.No/Date:0710108416 24.06.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

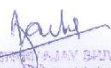
515	Case No.:75/6/83- ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00405/AM16/	RLA File :34/24/040/00097/AM16/	Lic.No/Date:3410041357 07.07.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

516	Case No.:76/6/83- ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00406/AM16/	RLA File :34/24/040/00098/AM16/	Lic.No/Date:3410041358 07.07.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

517	Case No.:77/6/83- ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00407/AM16/	RLA File :34/24/040/00096/AM16/	Lic.No/Date:3410041359 07.07.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

518	Case No.:79/6/83- ALC1/2015	Party Name:ACCUMETRIC SILICONES PVT LTD	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00409/AM16/	RLA File :04/24/040/00049/AM16/	Lic.No/Date:0410160814 16.07.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

519	Case No.:3/8/83- ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:8/83- ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00524/AM16/	RLA File :03/95/040/00295/AM16/	Lic.No/Date:0310797477 21.07.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration			


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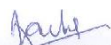
	of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.
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520	Case No.:2/8/83-ALC1/2015	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00523/AM16/	RLA File :05/23/040/00131/AM16/	Lic.No/Date:0510395030 22.07.2015	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 21.10.2015.			

521	Case No.:11/8/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:8/83-ALC1/2015 16.09.2015	Status:Case Deferred
	HQ File :01/83/050/00532/AM16/	RLA File :03/95/040/00260/AM16/	Lic.No/Date:0310797842 30.07.2015	Defer Date:21.10.2015
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 21.10.2015.			

Date:21.10.2015
Place:New Delhi

K.K. Mushahary
Foreign Trade Development Officer


 अजय कुमार AJAY KUMAR
 संयुक्त सहायक निदेशक/Joint DGFT
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 Directorate General of Foreign Trade
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 नई दिल्ली/New Delhi